

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 69 of 2025 (SZ)

In the matter of:

K. Hariharan,
Chengalpattu.

... Applicant(s)

Versus

The Chief Secretary to the Government of Tamil Nadu,
Chennai and ors.

...Respondent(s)

**STATUS REPORT BY THE 8TH RESPONDENT-
THE COMMISSIONER OF POLICE, TAMBARAM**

INDEX

S. No.	Date	Description	Page No.
1	04.09.2025	Report Filed By The 8 th Respondent- The Police Commissioner, Tambaram.	1-8
2	04.03.2022	Annexure 1 Communication Letter From Commissioner Of Police, Tambaram City To The Collector, Chengalpattu. (Rc No 127/COP-TBM/CAMP/2022)	9-12
3	04.04.2022	Annexure 2 Communication Letter From Dsitric Revenue Officer Chengalpattu To Commissioner Of Police, Tambaram City	13-16
4	19.12.2024	Annexure 3 Government Order Revenue And Disaster Management Department(G.O (MS) No 562)	17-22

5	04.01.2025	Annexure 4 Proceedings Of The District Collector, Chengalpattu District (C. No 3797/2022/A3)	23-35
6	28.02.2022	Annexure 5 Communication Letter From Revenue Inspector Vandalur To VAO Vengadamangalam.	36-38
7	01.04.2022	Annexure 6 Communication Letter From Revenue Inspector Vandalur To VAO Vengadamangalam.	39-40
8	24.04.2025	Annexure 7 Communication Letter From District Forest Officer To District Collector, Chengalpattu.	41-43
9	06.06.2025	Annexure 8 Communication Letter From District Forest Officer To District Revenue Officer, Chengalpattu.	44-47
10	30.05.2025	Annexure 9 Communication Letter From District Forest Officer To District Revenue Officer, Chengalpattu.	48-70

(**Note:** The page numbers are at the top centre of every page)



Through
Dr. D. Shanmuganathan
Standing Counsel for Government of Tamil Nadu
National Green Tribunal
Southern Zone, Chennai

DATE:13.09.2025

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT CHENNAI
Application No.69 of 2025 SZ

Between

K.Hariharan
 S/o Kalimuthu,
 No.10, Subash Chandra Bose Nagar,
 Vengadamangalam, Chengalpattu -600127

..... Applicant

Vs

The Chief Secretary to
 Government of Tamil Nadu,
 Fort St. George, Chennai 600 009

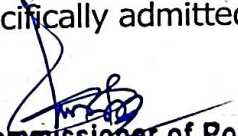
..... Respondents


**COUNTER AFFIDAVIT FILED BY 8TH RESPONDENT ON BEHALF OF
 1ST RESPONDENT REPRESENTING THE STATE OF TAMIL NADU**

I Abhin Dinesh Modak, IPS., son of Dinesh Shankar Rao Modak, Indian, aged about 55 years, working as Commissioner of Police, Tambaram City Police, do hereby solemnly affirm and sincerely state as follows:-

I am the Commissioner of Police, Tambaram City Police, the 8th respondent herein and as such I am well acquainted with the facts and circumstance of the case, from the records available on behalf of the Chief Secretary to Government of Tamil Nadu, I have been authorized to file this counter affidavit and filing this counter affidavit for myself and on behalf of the 1st respondents herein.

2. I have read the application filed by the applicant and deny each and every averment made therein as false and incorrect except those that are specifically admitted herein.



 Assistant Commissioner of Police
 Public Relation Officer
 Tambaram Police Commissionerate
 Sholinganallur, Chennai - 600 119.

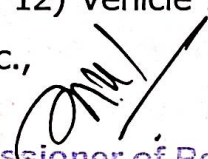

 Commissioner of Police,
 Tambaram City
 Chennai - 600119.

3. I further submit that the applicant, Thiru.K.Hariharan, has filed the instant application seeking a direction to restrain the respondents from felling trees in Survey Nos.15, 16/2 and 22 in Venkatamangalam Village, Vandalur Taluk, Chengalpatu District, and to identify alternate land for the construction of buildings for the Police Department. The averment that the subject land is flood-prone and a critical groundwater recharge zone is denied is as factually incorrect and misleading. It is submitted Vengadamangalam Village, though proximate to certain water bodies and once affected by heavy rainfall due to inadequate drainage infrastructure, presently not classified as a flood-prone area. The Water Resources Department is actively engaged in stream restoration, improving stormwater drainage and reclaiming missing links between lakes, including Madurapakkam Lake, thereby mitigating any flood risk to surrounding localities.

4. I further also submit that the then Commissioner of Police, Tambaram City, vide letter Rc.No.127/COP/TBM/CAMP/22 dated 04.03.2022, requested the District Collector, Chengalpattu District, to allot 25 acres of land in Survey No.22 of Vengadamangalam Village, within Tambaram Police Commissionerate jurisdiction, for the establishment of the Armed Reserve Headquarters and related units.

5. I further also submit that the Armed Reserve unit comprises specialized wings such as 1) Administrative Building, 2) Motor Transport Section, 3) Dog Squad, 4) Bell of Arms, 5) Police Quarters, 6) Police Training Ground, 7) Quick Reaction Team, 8) Police Training School, 9) Police Welfare unit, 10) Barber Shop, 11) Special Action Force, 12) Vehicle Parking Area, 13) Police Canteen, 14) GYM, 15) Athletic Ground, etc.,


Assistant Commissioner of Police
Public Relation Officer
Tambaram Police Commissionerate
Sholinganallur, Chennai-600 119.



Commissioner of Police,
Tambaram City
Chennai - 600119.


6. I further submit that the District Revenue Officer, Chengalpattu, in Na.Ka.No.3797/2022/A3 dated 04.04.2022, acceded to the said request, subject to payment of reformation charges. A sum Rs.1,50,000/- was accordingly paid to Keerapakkam Panchayat vide Demand Draft No.567688, dated 12.05.2022 for the transfer of 10.12.50 hectares of land out of a total extent of 25.13.0 hectares.

7. I further submit that the District Collector, Chengalpattu, has addressed a communication to the Government recommending the transfer of land in Survey No.22, measuring an extent of 10.12.50 hectares out of a total extent of 25.13.0 hectares, classified as 'Government Poramboke - Meikkal' land, in favour of the Police Department, for the establishment of the Armed Reserve Camp Office, Garrison, Police Training Centre and other related infrastructural facilities.

8. I humbly submit that after due deliberation, the Government of Tamil Nadu issued G.O. (Ms) No.562, dated.19.12.2024 through the Revenue and Disaster Management Department, transferring 20 acres (8.01.71 hectares) out of 25.13.0 hectares in Survey No.22, Vengadamangalam Village, to the Home, Prohibition, and Excise Department, free of cost, for the establishment of the Armed Reserve Headquarters, subject to the usual conditions under RSO 23(A). An alternate land parcel measuring 8.09.71 hectares in S.No.99/1,Keerapakkam Village, was simultaneously proposed for conversion to Meikkal with the following conditions:-

(i) The requisitioning department should abide by all the conditions imposed by the Government and the land should be used only for the purpose for which it is transferred;


Assistant Commissioner of Police
Public Relation Officer
Tambaram Police Commissionerate
Sholingur, Chennai - 600119.

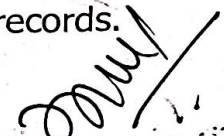

Commissioner of Police,
Tambaram City
Chennai - 600119.

(ii) The requisitioning department should return the land or part thereof to the Revenue and Disaster Management Department if it is no longer required and

(iii) The requisitioning department should use only the land transferred to the extent of 20 acres in Survey No.22 as earmarked and indicated by the Revenue and Disaster Management Department and not to use adjoining portion of Government land (5 acres) for any other purpose.

9. I further submit that the District Collector, Chengalpattu, vide Proceedings Rc.No.3797/2022/A3 dated 04.01.2025, directed the concerned authorities - namely the Tahsildar, Vandalur, and the Commissioner, Tambaram Corporation - to effect the transfer of 08.09.71 hectares of land out of a total extent of 25.13.0 hectares in Vengadamangalam Village, in accordance with the Government Order referred to above, for the construction of the Armed Reserve Headquarters. The authorities were also instructed to make necessary transfer entries in the respective village, taluk and circle accounts. It was further recorded in the said proceedings that there is no evidence of the presence of any small or large mineral deposits in the subject land. Additionally, the land does not contain any burial grounds, places of worship or religious symbols. The District Collector also noted that no objections, either written or oral, were received in response to the public notification dated 28.02.2022 issued by the Village Administrative Officer. Similarly, no objections were received as of the date of the subsequent public advertisement dated 08.03.2022 concerning the alternative land proposed to be reclassified as 'Meikkal', which is currently classified as 'Kallanguthu' as per the revenue records.


Assistant Commissioner of Police
 Public Relation Officer
 Tambaram Police Commissionerate
 Sholing


Commissioner of Police,
 Tambaram City
 Chennai - 600149


10. I further submit that in pursuant to a request dated 01.03.2025 by the Commissioner of Police, Tambaram City, the District Forest Officer undertook a field inspection through Forest Ranger Mr.C.Sri Vidyapathy, between 08.04.2025 and 11.04.2025. A total of 1,975 Eucalyptus plants were inventoried and a compensatory afforestation plan (1:10 ratio) for planting 19,750 trees was submitted. No valuable and old trees available in the said land.

11. I further submit that the District-Level Green Committee, Kancheepuram, in its meeting held on 23.05.2025, granted permission to remove the 1,975 Eucalyptus plants, subject to compliance with all procedural requirements under the supervision of the Forest Department. Hence, the applicant's allegation in his petition, that no permission was obtained in violation of G.O. Ms. No.39 dated 02.07.2021 and G.O. Ms. No.66 dated 07.04.2022 of the Environment, Climate Change and Forest Department, is denied as factually baseless, as permission for removal of Eucalyptus trees has been obtained from District level Green Committee, Kancheepuram District and District Forest Officer vide letter dated 10.07.2025.

12. I humbly submit that the averments relating to displacement of local residents and environmental degradation are unfounded and unsubstantiated. The applicant has not produced any evidence or survey data. His claims appear to be based on mere speculation and are intended to create unwarranted panic and confusion.

13. I humbly submit that the averment of the applicant that the construction leads to our nation's natural wealth being destroyed and its people put at risk is denied as false. In fact, in the order of the District


Assistant Commissioner of Police
Public Relation Officer
 Tambaram Police Commissionerate
 Sholing


Commissioner of Police,
Tambaram City
Chennai-600119.

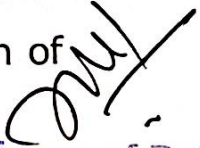
Collector vide Proceedings Rc.No.3797/22/A3 dated: 04.01.2025 specifically stated there was no evidence of the discovery of small or large minerals or ores in this captioned area and the permission also obtained to cut down 1975, Eucalyptus plants with conditions. The applicant has filed this petition based on false facts and a non-existent of any dangers relating to environment and he is liable to be penalized as he filed misleading application, including compensation under the law.

14. I humbly further submit that the averments made by the applicant in paragraph 01 are denied as false. The said land contains a significant waterbody, which serves as a natural drainage system not only for the concerned village but also for the adjacent flood-prone areas in Tambaram Taluk and Vandalur Taluk. This waterbody plays a crucial role in mitigating flood risks during heavy rains.

(i) Furthermore, the presence of Eucalyptus trees in the vicinity poses a serious ecological and hydrological threat. These trees are known to be highly water-intensive, and their extensive root systems can significantly lower groundwater levels, thereby depleting vital water resources for other vegetation and the local community. In arid and semi-arid zones, such as parts of Tambaram and Vandalur, their presence may worsen drought conditions.

(ii) Additionally, Eucalyptus trees release allelopathic chemicals through their leaves and roots, which inhibit the growth of surrounding flora, resulting in a marked decline in biodiversity. Being a non-native and potentially invasive species, eucalyptus can aggressively outcompete local plant species, thus disrupting the ecological balance. The accumulation of


Assistant Commissioner of Police
 Public Relation Officer
 Tambaram Police Commissionerate
 Chennai - 600119.

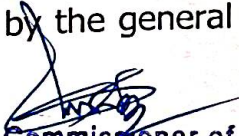

Commissioner of Police
 Tambaram City
 Chennai - 600119.


their oil-rich leaf litter can also acidify the soil, reduce its fertility and further impede natural regeneration.

(iii) It is pertinent to note that in July 2022, the Hon'ble Madras High Court, recognizing these harmful effects, directed the Government of Tamil Nadu to immediately cease the planting of eucalyptus trees. The Court also mandated the complete removal of invasive species, including eucalyptus, from forest areas within ten years and instructed the Government to prohibit private nurseries from propagating or selling these species.

(iv) Subsequently, the Government of Tamil Nadu, via a Government Order, dated 13 July 2022, formally approved a policy for the removal and ecological restoration of all invasive plant species in forest areas explicitly including eucalyptus, wattle and pine.

15. I humbly submitted that the Government of Tamil Nadu, after due diligence and upon fulfilling all statutory requirements, have identified and initiated the establishment of the Tambaram Armed Reserve Headquarters on the subject land, despite several administrative and procedural challenges. The applicant with ulterior motives and mala fide intent, has suggested relocating the project site for reasons best known to him, which appear questionable and warrant scrutiny by the concerned authorities. It is respectfully submitted that the applicant neither holds any lawful possession nor demonstrates any locus standi or genuine public interest in the subject property. Furthermore, it is pertinent to state that during public consultations and official meetings conducted by the competent Government authorities, no objections were raised by the general public, including with regard to the removal of trees.


Assistant Commissioner of Police
Public Relation Officer
Tambaram Police Commissionerate
Sholinganallur, Chennai-600 119,



Commissioner of Police,
Tambaram City
Chennai - 600119.

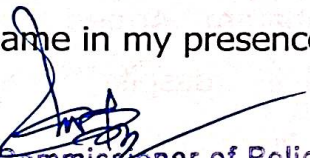
in the proposed site. Hence, it is evident that the applicant has filed the present application with malicious intent, aimed at obstructing a public welfare project and discrediting State authorities, possibly to seek personal publicity through social media and other platforms.

16. The present application appears to have been filed with an ulterior motive, possibly to obstruct a bona fide public Infrastructure project intended for law enforcement and public safety. The same is liable to be dismissed with exemplary costs.

In view of the above facts and circumstances, I most respectfully prayed that this Hon'ble Tribunal may be pleased to dismiss the Original Application No.69 of 2025 (SZ) with cost, in the interest of justice and equity.

Solemnly affirmed at 4th on this the
day of September 2025 and signed to be
filled name in my presence.


Commissioner of Police,
Tambaram City
Chennai - 600119


Assistant Commissioner of Police
Public Relation Officer
Tambaram Police Commissionerate
Sholinganallur, Chennai-600 119.

POLICE DEPARTMENT

To

The Collector
Chengalpet District
Chengalpet

Mr. M. Ravi, I.P.S.,
Commissioner of Police/
Tambaram Police Commissionerate,
Semmozhi Salai, Sholinganallur
Chennai 600 119.

004309

Re.No.127/COP-TBM/CAMP/2022, Dated: 04.03.2022

Sir,

Sub: 25 Acres of Meikkal Poromboke Land in Venkátamangalam
Village - Vandalur Taluk - Survey No.2 - Allotment and
Enter upon permission - Requested - Regarding.

Tambaram Police Commissionerate was formed on 01.01.2022 consequent to the announcement of Hon'ble Chief Minister of Tamil Nadu in the Legislative Assembly on 13.09.2021.

தமிழ் அறிவிப்பு

“நிர்வாக நலன் கருதி, சென்னை புறநகர்ப்பகுதிகளில் காவல்துறையின் பணியை மேம்படுத்தி அப்பகுதிகளில் வசிக்கும் மக்களுக்கு காவல்துறையின் பணிகள் சிறப்பாக சென்றடையச் செய்யும் நோக்கத்தின் அடிப்படையில் சென்னை பெருநகரகாவல் ஆணையரகத்தை மூன்றாக பிரித்து சென்னை பெருநகரகாவல் ஆணையரகம், தாம்பரம் பெருநகரகாவல் ஆணையரகம் மற்றும் ஆவடி பெருநகரகாவல் ஆணையரகம் என மூன்று காவல் ஆணையரகங்கள் புதிதாக உருவாக்கப்படும்”.

2. Subsequently, the Hon'ble Chief Minister of Tamil Nadu inaugurated the new Tambaram Police Commissionerate on 01.01.2022. As of now we are functioning from a rented building in Semmozhi Salai, Sholinganallur.

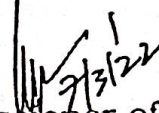
3. For the construction of the office of the Commissioner of Police, Tambaram the process of identification of land is going on.

4. We have Armed Reserve of 1300 police personnel besides Motor Transport section, Dog Squad, Mounted Branch, Home Guards, Bell of Arms, Stores, QRT etc. All these units to be accommodated in a single location for the co-ordinated action.

-2-

5. Therefore, I request you to allot the 25 acres of Meikkal Poromboke land situated in Vandalur Taluk, Venkatamangalam Village in survey No.2 and also enter upon permission to be granted for Tambaram Police Commissionerate

Yours sincerely,


Commissioner of Police
Tambaram Police Commissionerate

From
Dr. M. Ravi, I.P.S.,
Commissioner of Police,
Tambaram Police Commissionerate,
Semmozhi Salai, Sholinganallur,
Chennai 600 119.

To
The Collector,
Chengalpet District,
Chengalpet.

Rc.No. 127/COP-TBM/CAMP/2022,

Dated:04.03.2022

Sir,

Sub: 25 Acres of Meikkal Porombuke Land in Venkatamangalam Village - Vandalur Taluk - Survey No.22 - Allotment and Enter upon permission - Requested-Regarding.

Tambaram Police Commissionerate was formed on 01.01 2022 consequent to the announcement of Hon'ble Chief Minister of Tamil Nadu in the Legislative Assembly on 13.09.2021.

TAMIL ANNOUNCEMENT:

“For the betterment of the administration, in order to improve the performance of the Police Department in the rural areas and to reach the effective work of the police department to the public, Greater Chennai Commissionerate was trifurcated in to three viz., Greater Chennai Police, Tambaram City Police and Avadi City Police”.

2. Subsequently, the Hon'ble Chief Minister of Tamil Nadu inaugurated the new Tambaram Police Commissionerate on 01.01.2022. As of now we are functioning from a rented building in Semmozhi Salai, Sholinganallur.

3. For the construction of the office of the Commissioner of Police, Tambaram the process of identification of land is going on.

4. We have Armed Reserve of 1300 police personnel besides Motor Transport section, Dog Squad, Mounted Branch, Home Guards, Bell of Arms, Stores, QRT etc. All these units to be accommodated in a single location for the co-ordinated action.

5. Therefore, I request you to allot the 25 acres of Meikkal Porombuke land situated in Vandator Taluk, Venkatamusalam Village in survey No.2 and also enter upon permisodun to be granted for Tambaram Palive Commissionerate.

Yours sincerely,

Commissioner of Police,
Tambaram Police Commissionerate.

2

அனுப்புநர்
திரு.இரா.மேனுவல் ராஜ், B.Com,B.A,B.Ed,
மாவட்ட வருவாய் அலுவலர்,
செங்கல்பட்டு

பெறுநர்
காவல் ஆணையர்,
தாம்பரம் மாநகராட்சி,
தாம்பரம்

நக.3797/2022/ஆ3 நாள். 04.04.2022

அய்யா,

பொருள்- நிலமாற்றம் -செங்கல்பட்டு மாவட்டம்- வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், மேய்க்கால் புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை தாம்பரம் மாநகராட்சி காவல் ஆணையரகம் அமைப்பதற்கு காவல்துறைக்கு நிலமாற்றம் செய்யவும், மேற்படி மேய்க்கால் புலத்திற்கு மாற்று புலமாக வண்டலூர் வட்டம், நெ.14 கீர்ப்பாக்கம் கிராமம், கல்லாங்குத்து புல எண்.99/1 மொத்த பரப்பு 207.42.9 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை கால்நடை பராமரிப்புத்துறைக்கு நிலமாற்றம் செய்ய முன்மொழிவுகள் வரப்பெற்றது - சீரமைப்புத் தொகை கோருதல் - தொடர்பாக

- பார்வை- 1) தாம்பரம் மாநகராட்சி காவல் ஆணையர் அவர்களின் கடித நக.127/COP.TKM/Camp/2022நாள்.04.03.2022
- 2) அரசாணை நிலை எண்.186. கால்நடை பராமரிப்பு (ம) மீள்வளத்துறை (காப2) துறை நாள்.11.12.2001
- 3) மாண்பமை சென்னை உயர்நீதிமன்ற நீதிப்பேராணை வழக்கு ரிட்வழக்கு எண்.19286-2021 நாள்.15.09.2021
- 4) வண்டலூர் வட்டாட்சியர் அறிக்கை நக.312/2022/ஆ1 நாள்.08.03.2022
- 5) வருவாய் கோட்டாட்சியர் தாம்பரம் அறிக்கை நக.1006-2022-ஆ நாள்.22.03.2022 மற்றும் 01.04.2022(வரப்பெற்ற நாள்.12.04.2022)
- 6) இவ்வலுவலக கடித நக.3797/2022/ஆ3 நாள். 18. 04.2022 (இயக்குநர், கால்நடை பராமரிப்புத்துறை மற்றும் மருத்துவப்பணிகள், சென்னை அவர்களுக்கு முகவரியிட்டது)

செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், மேய்க்கால் புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை தாம்பரம் மாநகராட்சி காவல் ஆணையரகம் அமைப்பதற்கு காவல்துறைக்கு நிலமாற்றம் செய்யவும், மேற்படி மேய்க்கால் புலத்திற்கு மாற்று புலமாக வண்டலூர் வட்டம், நெ.14 கீர்ப்பாக்கம் கிராமம், கல்லாங்குத்து புல எண்.99/1 மொத்த பரப்பு 207.42.9 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை கால்நடை பராமரிப்புத்துறைக்கு நிலமாற்றம் செய்திடவும், சார்நிலை அலுவலர்களிடமிருந்து அறிக்கை வரப்பெற்றது.

மேற்படி நிலமாற்றம் செய்யப்படும் புலம் வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், மேய்க்கால் புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலம்

J

மேய்க்கால் என்பதால் இப்புலத்திற்கு மாற்று புலம் வண்டலூர் வட்டம், நெ.14 கீர்ப்பாக்கம் கிராமம், கல்லாங்குத்து வகைப்பாடு கொண்ட புல எண்.99/1 மொத்த பரப்பு 207.42.9 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை மேய்க்காலாக மாற்றம் செய்ய அரசாணை(நிலை) எண்.186 கால்நடை பராமரிப்பு மற்றும் மீன்வளத்(காப2) துறை நாள்.11.12.2001 -ன்படி ஒரு ஏக்கருக்கு ரூ.6000/- (ரூபாய் ஆறாயிரம் மட்டும்) அல்லது ஒரு ஹெக்டேருக்கு ரூ.15,000/- (ரூபாய் பதினைந்தாயிரம் மட்டும்) செலுத்த அறிவுறுத்தப்பட்டுள்ளது.

அதன்படி மாற்று புலத்தினை மேய்க்காலாக மாற்றம் செய்ய சம்மந்தப்பட்ட ஊராட்சிக்கணக்கில் சீரமைப்புத்தொகை ரூ.1.50,000/-ஐ செலுத்தி, அச்செலுத்து சீட்டின் நகலினை இவ்வலுவலகத்திற்கு அனுப்பி வைக்குமாறு கேட்டுக்கொள்கிறேன்.
இணைப்பு - அரசாணை நகல்

தங்கள் நம்பிக்கையுள்ள,
ஓம்/- இரா.மேனுவல் ராஜ்
மாவட்ட வருவாய் அலுவலர்,
செங்கல்பட்டு

// உத்தரவின்படி //

கூடுதல் நேர்முக உதவியாளர்(நிலம்)(பொ)

97/99
24/12/2022

நகல்
1) வட்டாட்சியர்,
வண்டலூர்

From
Thiru R. Manuel Raj, B.Com., B.A., B.Ed.,
District Revenue Officer
Chengalpattu

To
The Commissioner of Police
Tambaram Corporation
Tambaram

C. No. 3797/2022 A3 dated 04.04.2022

Sir,

Sub : Land transition – Chengalpattu District, Vandalur Taluk, No. 15, Venkatamangalam Village, grazing land No. 22, transfer of 10.12.50 hectares out of the total extent of 25.13.0 hectares to Police Department for the purpose of Tambaram Commissionerate and proposal is received to compensate for the above land, mud land in an extent of 10.12.50 hectares of the land out of the 207.42.9 hectares of land to be transferred to Animal Husbandry Department – Request for Estimation of cost - Reg

Ref : 1. Letter of Commissioner of Police vide C.No.127/ COP/ TKM/Camp/2022 dated 04.03.2022
2. GO (Ms) No. 186, Animal Husbandry (Ma), Fisheries Department (Kapa2) dated 11.12.2001.
3. Writ Petition on the file of the Hon'ble High Court of Madras vide W.P. No. 19286/2021 dated 15.09.2021
4. Report of the Tahsildar, Vandalur vide C. No. 312/2022/A1 dated 08.03.2022
5. Report of the RDO, Tambaram vide C. No. 1066/2022 A dated 22.03.2022 and 01.04.2022 (Received on 12.04.2022)
6. Letter from this office vide C. No. 3797/2022 A3 dated 18.04.2022 (Addressed to the Director, Animal Husbandry and Veterinary Services)

Report was received from the concerned officers to transfer 10.12.50 hectares out of the total extent of 25.13.0 hectares to Police Department for the purpose of Tambaram Commissionerate and proposal is received to compensate for the above land, mud land in an extent of 10.12.50 hectares of the land out of the 207.42.9 hectares of land to Animal Husbandry Department.

The above said grazing land is situated in Survey No. 22 in No. 15, Venkatamangalam Village of Vandalur Taluk, Chengalpattu District. As the said land of 10.12.50 hectares out of the total extent of 25.13.0 hectares is a grazing land, situated at No. 14, Keerapakkam Vilage and classified as mud land in survey No. 99/1 and in order to classify the said land in to grazing land an amount of Rs. 6000/- (Rupees six thousand

only) is fixed for one acre or Rs. 15,000/- (Rupees fifteen thousands) for one hectare and advised to pay the said amount through GO (Ms) No. 186 GO (Ms) No. 186, Animal Husbandry (Ma), Fisheries Department (Kapa2) dated 11.12.2021.

Accordingly, in order to change the allotted land into grazing land an amount of Rs. 1,50,000/- was paid from the account of the concerned panchayaths and requested to send the copy of the receipt to this office.

Encl : Copy of the GO.

Yours faithfully
Sd/- R. Manuel Raj
District Revenue Officer
Chengalpattu

/By Order/

Sd/ Additional Personal Assistant(Land) (incharge)

Copy to

Tahsldar, Vandalur.



ABSTRACT

Land Transfer - Chengalpattu District - Vandalur Taluk - Venkadamangalam Village - Extent of 20 acres out of 25.13.0 Hectare in S.No.22 - Classified as "Government Poramboke Meikkal" in favour of Home, Prohibition and Excise Department for formation of Armed Reserve Headquarters and other units - Orders Issued.

Revenue and Disaster Management Department
Land Disposal Wing, (LD.4(1)) Section

G.O.(Ms) No.562

Dated: 19 .12.2024

குளோதி வருடம். மார்ச்சு 04.

திருவிளக்குவராண்டு 2055.

Read:



1. From the District Collector, Chengalpattu Letter No.3797/2022/ஆ3, dated 13.03.2023.
2. From the Commissioner of Land Administration, Letter No. V1/08-260/ 2023, dated 03.06.2024.
3. Orders of the Hon'ble High Court of Madras, dated 31.01.2023 in W.M.P.No.34416 of 2022 in W.P.No.19286 of 2021.
4. G.O.(Ms) No.64, Animal Husbandry, Dairying, Fisheries and Fishermen Welfare Department, dated 31.07.2024.
5. Government letter No.7624368/LD.4(1)/ 2024-2, Revenue and Disaster Management department, dated 16.09.2024.
6. From the Commissioner of Land Administration, Letter No.V1/08-260/ 2023, Dated 09.11.2024.

Order:

In the letter first read above, the District Collector, Chengalpattu has sent a land transfer proposal recommending the transfer of land in S.No.22, extent 10.12.50 hectares out of 25.13.0 hectares classified as "Government Poramboke Meikkal" land transfer in favour of Police Department for the formation of Armed Reserve Camp Office, Garrison, Police Training Centre and other purposes.

2. In the letter second read above, the proposal received from the District Collector, Chengalpattu was scrutinized by the Commissioner of Land Administration and he has stated as follows: -

A. Proposed Land:S.No.22 of Venkadamangalam Village(Meikkal)

- (i) The proposed land is classified a "Meikkal Poramboke" as per revenue records.
- (ii) The requisitioning department has submitted an application and an undertaking to abide by the conditions to be imposed by the Government.
- (iii) Copies of A-Register, Adangal, Sub-division statement and FMB are enclosed.

Before Subdivision			After Subdivision		
S.No	Extent Hectare	Classification	S.No	Extent Hectare	Classification
22	25.13.00	Government Poramboke-Meikkal	22/1	15.00.50	Government Poramboke-Meikkal
			22/2	10.12.50	Police Department (Armed Force HQ & Other Units)
			Total	25.13.00	

- (iv) A1 Notice was published in the locality and no objection has been received.
- (v) Village Administrative Officer, Vengadamangalam and the Public have issued statements in favour of the proposal.
- (vi) The District Collector, Chengalpattu has furnished his specific recommendations in Part VII along with Part I to VI of the Questionnaire Form.
- (vii) The Venkadamangalam Village Panchayat has passed resolution No. 13, dated: 21.01.2022 in favour of the proposal.
- (viii) Withdrawal notification to exclude the proposed land as per section 134(3) of Tamil Nadu Act, 1994 is enclosed.
- (ix) The Commissioner, Animal Husbandry and Veterinary Services has recommended the transfer of Meikkal land to Police Department.

B. Alternative land:S.No.99/1 of Keerapakkam Village (Kallanguthu)

- i. The land proposed to be converted as Meikkal is classified as "Kallanguthu" as per revenue records.
- ii. The requisitioning department has submitted an application and an undertaking to abide by the conditions to be imposed by the Government.
- iii. Copies of A-Register, Adangal, Sub-division statement and FMB are enclosed.

Before Subdivision			After Subdivision		
S.No	Extent Hectare	Classification	S.No	Extent Hectare	Classification
99/1	203.42.90	Government Poramboke-Kallanguthu	99/1	193.30.40	Government Poramboke-Kallanguthu
			99/2	10.12.50	Government Poramboke-Meikkal
Total	203.42.90		Total	203.42.90	

- iv. A1 Notice was published in the locality and no objection has been received.
- v. Village Administrative Officer, Keerapakkam and the Public have issued statements in favour of the proposal.
- vi. The Keerapakkam Village Panchayat has passed resolution No.1, dated: 05.05.2022 in favour of the proposal.
- vii. A copy of the remittance challan, dated: 13.05.2022 has been enclosed.

3. The District Revenue Officer, Chengalpattu and Joint Director, Animal Husbandry Department, Kancheepuram have jointly inspected the subject lands and have reported as follows:-

நிலமாற்ற புலத்தின் தற்போதைய நிலை:

.....இப்புலத்தில் கேட்பு நிறுவனத்திற்கு ஒதுக்கீடு செய்யும் பகுதியில் அதிக அளவிலான தைல மரங்கள் சமுதாய காடு வளர்ப்புத் திட்டத்தின்படி சுமார் 10 ஆண்டுகளுக்கு முன்பாக நடப்பட்டு, பலமுறை வெட்டப்பட்டு தற்போது தைல மரங்களாக வளர்ந்து காணப்படுகின்றன. மேலும், அதனூடே மற்ற மரங்களும் உள்ளன. வேறு விலையுயர்ந்த மரங்கள் ஏதும் காணப்படவில்லை. மேலும், இப்புலத்தில் சுடுகாடோ, இடுகாடோ, வழிபாட்டு தலங்களோ, மத அடையாளச் சின்னங்களோ ஏதுமில்லை. மேலும், இப்புலத்தில் சிறு மற்றும் பெருமளவிலான கனிமங்களோ, தாதுக்களோ, இந்நாள் வரையில் கண்டறியப்படவில்லை. மேலும், இப்புலத்தில் தென்மேற்கு பகுதியில் உயர்மின்னழுத்தக் கம்பிகள் செல்லும் கோபுரங்கள் அமைந்துள்ளன.

மாற்று புலத்தின் தற்போதைய நிலை:

பிரஸ்தாப புலத்திற்கு மாற்று நிலமாக தேர்வு செய்யப்பட்டுள்ள கல்லாங்குத்து வகைப்பாடு கொண்ட புலமானது பூமியில் நில அமைப்பில் சற்று உயர்ந்த குன்றாக காணப்படுகிறது. மேலும் இந்நிலம் கால்நடைகள் தங்குதடையின்றி உலாவிடவும், மேய்ந்திடவும் ஏதுவான இயற்கை மரங்களுடனும், புற்கள் நிறைந்தும் காணப்படுகிறது. மேலும், இப்புலத்தில் கேட்பு நிறுவனத்திற்கு ஒதுக்கீடு செய்யும் பகுதியில் விலையுயர்ந்த மரங்கள், புராதன சின்னங்கள், மயானம், உயர் மற்றும் காற்றின் அலைகள் போன்றவை உள்ளன.

4

Proposed Land

As per GLV, Land Value per Sq. mtr	:	Rs.5,775/-
Proposed Extent	:	10.12.50 ha or 101250 sq.mt
Tentative Land Value for 10.12.50 hectare	:	Rs.5775/- X 1,01,250 sq.mt Rs.58,47,18,750/-

Alternate Land:

As per GLV, Land Value per acre	:	Rs.23,45,000/-
Proposed Extent	:	10.12.50 ha or 25 acres
Tentative Land Value for 10.12.50 hectare	:	Rs.23,45,000/- X 25 acres Rs.5,86,25,000/-

5. Thus, the District Collector, Chengalpattu has recommended the transfer of land in S.No.22 measuring 10.12.50 hectare classified as "Meikkal" in Venkadamangalam Village, Vandalur Taluk, Chengalpattu District in favour of Police Department for the construction of Armed Reserve Head Quarters and other purposes and also to convert the land in S.No.99/1 of Keerapakkam Village, Vandalur Taluk, Chengalpattu District as Meikkal on free of cost with the usual terms and conditions laid down in RSO 23A.

6. The High Court of Madras in its order third read above has approved this matter (Demand No.50), among the request of Government Departments and Institutions for transfer of Meikkal lands for various purposes.

7. In the Government Order fourth read above, the Animal Husbandry, Dairying, Fisheries and Fishermen Welfare Department has issued "No Objection Certificate".

8. The land proposed to be transferred is covered within the belt area. The land requirements of various Government Departments are very high but the availability of land is very scarce. The Commissioner of Land Administration was requested to undertake a Joint Inspection and re-assess the requirement of land to be transferred to the Home Department for formation of Armed Reserve Camp Office at Venkadamangalam Village, Vandalur Taluk, Chengalpattu District.

9. Accordingly, in the letter sixth read above, the Commissioner of Land Administration has stated that a joint inspection was conducted on 19.10.2024 with the District Revenue Officer, Chengalpattu, the Deputy Commissioner of Police, Tambaram, Tamil Nadu Police Housing Board Officials, Tahsildar, Zonal DT and 20 acres may be transferred in favour of Home Department for the formation of Armed Reserve Headquarters and other units. The Commissioner of Land Administration has also furnished the Revised - Sub - Division statement, Joint Inspection report and map of survey No.22, Venkadamangalam village.

Before Subdivision			After Subdivision		
S.No	Extent Hectare	Classification	S.No	Extent Hectare	Classification
22	25.13.00	Government Poramboke-Meikkal	22/1	17.03.29	Government Poramboke-Meikkal
			22/2	8.09.71	Tambaram Police Commissionerate
			Total	25.13.00	

10. The Government after careful examination, of the revised proposal of the Commissioner of Land Administration, hereby order to transfer the land measuring an extent of 20 acres (8.09.71 hectares) out of 25.13.0 hectares in S.No.22, of Vengadamangalam Village, Vandalur Taluk, Chengalpattu District classified as "Government Poramboke Meikkal" in favour of Home, Prohibition and Excise Department for the formation of Armed Reserve Headquarters and other units, on free of cost with the usual terms and conditions laid down under RSO 23(A) and to convert the alternate land measuring 20 acres (8.09.71 hectares) in S.No.99/1 classified as "Kallanguthu" in Keerapakkam Village, Vandalur Taluk, Chengalpattu District to "Meikkal" with the following conditions:-

Conditions:-

- The requisitioning department should abide by all the conditions imposed by the Government and the land should be used only for the purpose for which it is transferred.
- The requisitioning department should return the land or part thereof to the Revenue and Disaster Management Department if it is no longer required.
- The requisitioning department should use only the land transferred to the extent of 20 acres in Survey No.22 as earmarked and indicated by the Revenue and Disaster Management Department and not to use adjoining portion of Government land (5 acres) for any other purpose.

11. The District Collector, Chengalpattu and the Commissioner of Land Administration are requested to take necessary action as per the orders in para 10 above and make necessary changes in Revenue Records within a month.

(By Order of the Governor)

**P.AMUDHA,
Additional Chief Secretary to Government**

To
The Commissioner of Land Administration, Chepauk, Chennai-5.
✓ The District Collector, Chengalpattu.
The Commissioner, Tambaram Police Commissionerate, Chennai -119.

Copy to:
The Home, Prohibition and Excise Department, Secretariat, Chennai-5.

Present status of the proposed land meant for transition

In this land eucalyptus trees were planted in the land which was allotted for other puposes prior to 10 years, and at present grown as big trees. Further, other trees were also there at that place and no other costly trees at that area. There is no graveyard and no worshipping places or communal traces and no minerals were traced so far in that area. Further, High Tension electric poles were situated in the south west side of this land.

Present status of the land meant for transition

The land selected for transition which is classified as mud land is at a height from the land and looks like a small mountain. This place is free for the animals to graze and roam without any obstruction and the land is full of natural trees. Further in the land which is allotted for other purposes, there is no costly trees, no important monuments, no grave yard and no other high tension or low tension electric poles.

செங்கல்பட்டு மாவட்ட ஆட்சியரின் செயல்முறைகள்
முன்னிலை திரு.ச.அருண்ராஜ்.இ.ஆ.ப.,

ந.க.3797/2022/ஆ3.

நாள். 04.01.2025

பொருள்- நிலமாற்றம் -செங்கல்பட்டு மாவட்டம்- வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், அரசு புறம்போக்கு மேய்க்கால் வகைப்பாடு கொண்ட புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 8.09.71 ஹெக்டேர் நிலத்தினை ஆயுதப்படை வளாகம், ஆயுத கிடங்கு, காவலர் பயிற்சி பள்ளி மற்றும் பல கட்டிடங்கள் அமைக்க உள், மதுவிலக்கு மற்றும் ஆயத்தீர்வை துறைக்கு - நிலமாற்றம் செய்து உத்தரவிடல் தொடர்பாக .

- பார்வை- 1) தாம்பரம் மாநகராட்சி காவல் ஆணையர் அவர்களின் கடித ந.க.127/COP-TKM/Camp/2022 நாள்.04.03.2022
- 2) அரசாணை நிலை எண்.186. கால்நடை பராமரிப்பு (ம) மீள்வளத்துறை (காப2) துறை நாள்.11.12.2001
- 3) மாண்பமை சென்னை உயர்நீதிமன்ற நீதிப்பேராணை வழக்கு ரிட் வழக்கு எண்.19286-2021 நாள்.15.09.2021
- 4) வருவாய் கோட்டாட்சியர் தாம்பரம் அறிக்கை ந.க.1006-2022-ஆ நாள்.22.03.2022 மற்றும் 01.04.2022(வரப்பெற்ற நாள்.12.04.2022)
- 5) இவ்வலுவலக இதே எண்ணிட்ட கடித நாள்.13.03.2023
- 6) அரசாணை(நிலை) எண். 562.வருவாய் மற்றும் பேரிடர் மேலாண்மைத்துறை, நிலமுடிவு அலகு, நிலமுடிவு 4(1) பிரிவு, நாள்.19.12.2024.

உத்தரவு

செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், அரசு புறம்போக்கு மேய்க்கால் வகைப்பாடு கொண்ட புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை ஆயுதப்படை வளாகம், ஆயுத கிடங்கு காவலர் பயிற்சி பள்ளி , காவலர் குடியிருப்பு, காவலர் பயிற்சி மைதானம், அதிதீவிர படை வளாகம், காவலர் குழந்தைகள் பராமரிப்பு வளாகம் மற்றும் பல கட்டிடங்கள் அமைக்க காவல்துறைக்கு நிலமாற்றம் செய்ய பார்வை 5-ல் காணும் இவ்வலுவலக கடிதம் மூலம் முன்மொழிவுகள் அனுப்பப்பட்டதில், பார்வை 6-ல் காணும் அரசாணை(நிலை) எண்.562 -ல்படி உள், மதுவிலக்கு மற்றும் ஆயத்தீர்வை துறைக்கு . ஆயுதப்படை வளாகம், மற்றும் பல கட்டிடங்கள் அமைக்க செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், அரசு புறம்போக்கு மேய்க்கால் வகைப்பாடு கொண்ட புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 08.09.71 ஹெக்டேர் நிலத்தினை நிலமாற்றம் செய்து ஆணையிடப்பட்டுள்ளது.

நிலமாற்றம் செய்ய உத்தேசிக்கப்பட்டுள்ள புலம் வண்டலூர் கிராமம், நெ.15. வேங்கடமங்கலம் கிராம கணக்குகளில் பின்வருமாறு தாக்கலாகியுள்ளது.

பிரஸ்தாப புலம் -

புல எண்.	மொத்த பரப்பு	வகைப்பாடு	குறிப்பு
22	25.13.00	அரசு புறம்போக்கு	மேய்க்கால்

நிலத்தின் தற்போதைய நிலை

மேற்கண்ட பிரஸ்தாப புலத்தில் நான்கு பக்க எல்லைக்கு உட்பட்ட மேற்கு மற்றும் வடக்கு பக்கங்களில் செல்லும் கண்டிகை முதல் வேங்கடமங்கலம் வரை செல்லும் சாலையே இப்பிரஸ்தாப புலத்திற்கு அணுகுபாதையாக உள்ளது.

மேலும் இப்புலத்தில் கேட்பு நிறுவனத்திற்கு ஒதுக்கீடு செய்யும் பகுதியில் அதிக அளவிலான தைலமரங்கள் சமுதாய காடு வளர்ப்பு திட்டத்தின்படி ராமர் 10 ஆண்டுகளுக்கு முன்பாக நடப்பட்டு, பல முறை வெட்டப்பட்டு தற்போது தைல மரங்களாக வளர்ந்து காணப்படுகின்றன. மேலும் அதனூடே மற்ற விலைமதிப்பற்ற மரங்களும் உள்ளன. வேறு விலையுயர்ந்த மரங்கள் ஏதும் காணப்படவில்லை. மேலும் இப்புலத்தில் சுடுகாடோ, இடுகாடோ, வழிபாட்டுத்தளங்களோ மத அடையாளச் சின்னங்களோ ஏதுமில்லை. மேலும் இப்புலத்தில் சிறு மற்றும் பெருமளவிலான கனிமங்களோ, தாதுக்களோ, இந்நாள்வரையில் கண்டறியப்பட்டதற்கான சான்றுகள் ஏதுமில்லை. மேலும் இப்புலத்தில் தென்மேற்கு பகுதியில் உயர் மின் அழுத்த கம்பிகள் செல்லும் கோபுரங்கள் அமைந்துள்ளன. மேலும் இப்பிரஸ்தாப புலத்தில் மேலும் இப்பகுதியினை வேறு எந்த துறைக்கும் நிலமாற்றம் மற்றும் நில உரிமை செய்யப்படவில்லை.

பிரஸ்தாப புலத்தின் நான்கு பக்க எல்லைகள்

வடக்கு	கண்டிகை முதல் வேங்கடமங்கலம் சாலை
மேற்கு	கண்டிகை முதல் வேங்கடமங்கலம் சாலை
கிழக்கு	புல எண்.30
தெற்கு	புல எண்.23

பொது விளம்பரம்

செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.15, வேங்கடமங்கலம் கிராமம், புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேர் நிலத்தில் 10.12.50 ஹெக்டேர் நிலத்தினை தாம்பரம் மாநகராட்சி மற்றும் காவல் ஆணையரகம் அமைக்க நிலமாற்றம் செய்யக்கோரியது தொடர்பாக மேற்படி கிராமத்தில் 28.02.2022 அன்று அ1 நோட்டீஸ் மற்றும் பொது விளம்பரம் கிராம நிர்வாக அலுவலர் மூலம் செய்யப்பட்டதில் எழுத்து பூர்வமாகவோ, வாழ்மொழியாகவோ நாளது தேதிவரையில் எவ்வித ஆட்சேபனையும் வரப்பெறவில்லை.

உட்பிரிவு ஆவணங்கள்

வ.எண்	உட்பிரிவின்கு முன்			உட்பிரிவின்கு பின்		
	புல எண்	மொத்த பரப்பு	வகைப்பாடு	புல எண்	மொத்த பரப்பு	வகைப்பாடு
1	22	25.13.0	மேய்க்கால்	22/1	15.00.50	மேய்க்கால்
				22/2	10.12.50	தாம்பரம் மாநகராட்சி காவல் ஆணையரகம்
				மொத்தம்	25.13.00	

பிரஸ்தாப புலத்தின் நில மதிப்பு

நிலமாற்றம் செய்ய உத்தேசிக்கப்பட்டுள்ள புலத்திற்கு அரசாணை எண்.117 வருவாய் மற்றும் பேரிடர் மேலாண்மைத்துறை, நாள்.18.03.2022 -ன்படி நிலமதிப்பு நிர்ணயம் செய்ய, மேற்படி புலத்தினை சுற்றிலும் உள்ள புல எண்களின் வழிகாட்டி மதிப்பு பரிசீலனை செய்யப்பட்டதில் இதில் அமைந்துள்ள பட்டா நிலங்களுக்கான வழிகாட்டி மதிப்பு பின்வருமாறு நிர்ணயம் செய்யப்படுகிறது.

வ.எண்	புல எண் உட்பிரிவு எண்	வழிகாட்டி மதிப்பு (பிரிட்டிஷ் மதிப்பு)	வழிகாட்டி மதிப்பு	நிலத்தின் வகைப்பாடு
1)	23 / 1A1A2	536 / ச.அடி	5775 / ச.மீ	குடியிருப்புபகுதி வகை-II சிறப்பு
2)	40 / 10	335 / ச.அடி	3610 / ச.மீ	குடியிருப்புபகுதி தரம் -II, வகை -I
3)	41 / 10A1	536 / ச.அடி	5775 / ச.மீ	குடியிருப்புபகுதி வகை-II சிறப்பு

மேற்கண்டவற்றில் அதிகபட்ச வழிகாட்டி மதிப்பாக புல எண். 23 / 1A1A2 சதுர மீட்டர் ஒன்றுக்கு ரூ.5775 / - என தாக்கலாகியுள்ளது. எனவே நிலமாற்றம் செய்யப்படும் பிரஸ்தாப புலத்தின் மொத்த பரப்பு 10.12.50 ஹெக்டேர் நிலத்தின் நிலமதிப்பு Rs. 5775 X101250 = Rs.58,47,18,750 / - (ரூபாய். ஐம்பத்தெட்டு கோடியே நூற்பத்தேழு இலட்சத்து பதினெட்டாயிரத்து எழுநூற்று ஐம்பது மட்டும்) ஆகிறது.

மாற்றுபுலம்=

பிரஸ்தாப புலமான மேய்க்கால் புலத்திற்கு மாற்று புலமாக தேர்வு செய்யப்பட்டுள்ள புலம் வண்டலூர் வட்டம், நெ.14 கீரப்பாக்கம் கிராமம், புல எண். 99/1 ஆனது கீழ்க்கண்டவாறு கிராம கணக்குகளில் தாக்கலாகி உள்ளது.

புல எண்	விஸ்தீரணம்	வகைப்பாடு
99/1	203.42.90	அரசு புறம்போக்கு - கல்லாங்குத்து

மாற்று புலத்தின் தற்போதைய நிலை

பிரஸ்தாப புலத்திற்கு மாற்று நிலமாக தேர்வு செய்யப்பட்டுள்ள கல்லாங்குத்து வகைப்பாடு கொண்ட இப்புலமானது பூமியில் நில அமைப்பில் சற்று உயர்ந்த குன்றாக காணப்படுகிறது. மேலும் இந்நிலம் கால்நடைகள் தங்குதடையின்றி உலாவிடவும், மேய்ந்திடவும் ஏதுவான இயற்கை மரங்களுடனும், புற்கள் நிறைந்தும் காணப்படுகிறது. மேற்படி புலத்தினை கால்நடை பராமரிப்புத்துறைக்கு நிலமாற்றம் செய்வது தொடர்பாக மேற்படி கிராமத்தில் 01.12.2021 அன்று பொது விளம்பரம் செய்யப்பட்டதில் கிராம பொது மக்களிடம் இருந்து எவ்வித ஆட்சேபணையும் வரப்பெறவில்லை.

மாற்று புலத்தின் அணுகு பாதை

மாற்று புலத்தின் கிழக்குப் பக்கத்தில் செல்லும் கண்டிகை - குமிழி சாலையே இப்பிரஸ்தாப புலத்திற்கு அணுகுபாதையாக உள்ளது. மேலும் இப்புலத்தில் கேட்பு நிறுவனத்திற்கு ஒதுக்கீடு செய்யும் பகுதியில் விலையுயர்ந்த மரங்கள், புராதான சின்னங்கள், மயானம் உயர் மற்றும் தாழ்ந்த மின் அழுத்த கம்பிகள் ஏதும் இல்லை. மேலும் இப்பகுதியினை வேறெந்த துறைக்கும் நிலமாற்றம் மற்றும் நில உரிமை மாற்றம் செய்யப்படவில்லை.

மாற்று புலத்தின் நான்கு பக்க எல்லைகள்

வடக்கு	99/1-ன் மிகுதி புலத்திலேயே அமைந்துள்ள கண்டிகை முதல் குமிழி செல்லும் சாலை மற்றும் பகுதி நிலம்
தெற்கு	புல எண். 99/1-ன் மிகுதி புலம்
கிழக்கு	புல எண். 99/1-ன் மிகுதி புலம்
மேற்கு	குமிழி கிராமம்

மாற்று புலத்தின் பொது விளம்பரம்

செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.14 கிராப்பாக்கம் கிராமம், அரசு புறம்போக்கு கல்லாங்குத்து வகைப்பாடு கொண்ட புல எண்.99/1 மொத்த பரப்பு 203.42.90 ஹெக்டேரில் 10.12.50 ஹெக்டேர் நிலத்தினை மேய்க்கால் புலத்திற்கு மாற்று புலமாக வழங்குவதற்கு மேற்படி கிராமத்தில் 08.03.2022 அன்று அ1 நோட்டீஸ் மற்றும் பொது விளம்பரம் செய்யப்பட்டதில் எவ்வித ஆட்சேபணையும் வரப்பெறவில்லை.

மாற்று புலத்தின் உட்பிரிவு ஆவணங்கள்

உட்பிரிவின்கு முன்			உட்பிரிவின்கு பின்		
புல எண்.	மொத்த பரப்பு	வகைப்பாடு	புல எண்	மொத்த பரப்பு	வகைப்பாடு
99/1	203.42.90	அரசு புறம்போக்கு கல்லாங்குத்து	99/1	193.30.40	அரசு புறம்போக்கு கல்லாங்குத்து
மொத்தம்	203.42.90		99/12	10.12.50	கால்நடை-பராமரிப்புத்துறை
			மொத்தம்	203.42.90	

மாற்று புலத்தின் நிலமதிப்பு

மாற்று புலமான புல எண். 99/1 -க்கு அரசு வழிகாட்டி மதிப்பு இல்லை. எனவே அருகில் உள்ள பட்டா புல எண். 91/2A -ன் நிலமதிப்பினையே மாற்று புலத்தின் நிலமதிப்பாக நிர்ணயம் செய்யலாம். இதன்படி ஏக்கர் ஒன்றுக்கு 2345000/- என்றும், ஹெக்டேர் ஒன்றுக்கு ரூபாய் 5794500/- நிர்ணயம் செய்து, நிலமாற்றம் செய்யப்படும் மொத்த பரப்பான 25 ஏக்கர் நிலத்தின் மொத்த நிலமதிப்பு ரூ. 5, 86, 25, 000/- (ரூபாய் ஐந்து கோடியே எண்பத்தி ஆறாயிரத்து இருபத்தைந்தாயிரம் மட்டும்) ஆகிறது.

மேலும் பார்வை 7-ல் காணும் அரசாணை(நிலை) எண்.562 -ன்படி உ.எ. மதுவிலக்கு மற்றும் ஆயத்தீர்வை துறைக்கு, ஆயுதப்படை வளாகம், மற்றும் பல கட்டிடங்கள் அமைக்க சார்நிலை அலுவலர்களின் அறிக்கையின் அடிப்படையில் பின்வருமாறு உட்பிரிவு ஆவணங்களை மாற்றியமைத்து உத்தரவிட்டுள்ளது.

வ.எண்	உட்பிரிவின்கு முன்			உட்பிரிவின்கு பின்		
	புல எண்	மொத்த பரப்பு	வகைப்பாடு	புல எண்	மொத்த பரப்பு	வகைப்பாடு
1	22	25.13.0	மேய்க்கால்	22/1	17.03.29	மேய்க்கால்
				22/2	8.09.71	தாம்பரம்
				மொத்தம்	25.13.00	மாநகராட்சி காவல் ஆணையர்கள்

இந்நேர்வில், செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.15 வேங்கடமங்கலம் கிராமம், அரசு புறம்போக்கு மேய்க்கால் வகைப்பாடு கொண்டு புல எண்.22 மொத்த பரப்பு 25.13.0 ஹெக்டேரில் 08.09.71 ஹெக்டேர் நிலத்தினை புயல், ஆயுதப்படை வளாகம், மற்றும் பல கட்டிடங்கள் அமைக்க வருவாய் நிலையாணை எண். 23 (A) -ன் படி கீழ்க்கண்ட நிபந்தனைகளின்படி நிலக்கிரையமின்றி இதர கட்டணங்களை வசூல் செய்துக்கொண்டு உ.எ.

மதுவிலக்கு மற்றும் ஆயத்தீர்வை 28-ஐ குறைக்கு.

உத்தரவிடப்பட்டுள்ளது.


நிபந்தனைகள்

1)	அரசு விதிக்கும் அனைத்து நிபந்தனைகளுக்கும் கேட்புத்துறை கட்டுப்படல் வேண்டும்.
2)	எந்த நோக்கத்திற்காக நிலமாற்றம் செய்யப்படுகின்றதோ அதற்காக மட்டுமே குறிப்பிட்ட நிலத்தினை பயன்படுத்த வேண்டும்.
3)	எதிர்காலத்தில் குறிப்பிட்ட புலமோ அல்லது அதன் ஒரு பகுதியோ கேட்புத்துறைக்கு தேவையில்லை என்றால் அதனை அரசு/ வருவாய்த்துறையிடம், கேட்புத்துறை திரும்ப ஒப்படைக்க வேண்டும்.
4)	கேட்புத்துறையால் புல எண் 22 ல் நில மாற்றம் செய்யப்பட்ட 20 ஏக்கர் நிலத்தினை மட்டுமே பயன்படுத்த வேண்டும். அதனருகில் உள்ள அரசு நிலத்தினை எந்தவிதத்திலும் பயன்படுத்த சடடாது.

மேற்படி உத்தரவினை செயல்படுத்தி, வட்ட மற்றும் கிராம கணக்குகளில் உரிய மாற்றம் செய்து, கிராம கணக்கு நகல்களை உடனே அனுப்பி வைக்குமாறு வண்டலூர் வட்டாட்சியருக்கு உத்தரவிடப்படுகிறது.

ஓம்.-ச.அருண்ராஜ்
மாவட்ட ஆட்சித்தலைவர்,
செங்கல்பட்டு.

//உத்தரவின்படி//


மாவட்ட ஆட்சியரின் சவுதல்
நேர்முக உதவியாளர் (நிலம்)

பெறுநர்-

- 1) வட்டாட்சியர்,
வண்டலூர்.
- 2) காவல் ஆணையர்
தாம்பரம் மாநகராட்சி
தாம்பரம்.

நகல்=

- 3) வருவாய் கோட்டாட்சியர்,
தாம்பரம்.
- 4) நில நிர்வாக ஆணையர்,
எழிலகம், சேப்பாக்கம்,
சென்னை -05.

----- தகவலுக்காக பணிந்து அனுப்பப்படுகிறது.

ச/ச
9/11/25

PROCEEDINGS OF THE DISTRICT COLLECTOR, CHENGALPATTU DISTRICT

Present : Thiru S. Arunraj, I.A.S.,

C. No. 3797/2022/A3

DATED 04.01.2025

Sub : Land transfer – Chengalpattu District, Vandalur Taluk, No. 15, Venkatamangalam Village, grazing land in Survey No. 22, transfer of 08.09.71 hectares out of the total extent of 25.13.0 hectares to construct Armed Reserve Complex, Armed Godown, Police Training School and other buildings- Request to the Home, Prohibition and Excise Department – Request for orders for the transfer of the land- Reg.

Ref : 1. Letter of Commissioner of Police vide C.No.127/ COP/ TKM/Camp/2022 dated 04.03.2022
 2. GO (Ms) No. 186, Animal Husbandry (Ma), Fisheries Department (Kapa2) dated 11.12.2001.
 3. Writ Petition on the file of the Hon'ble High Court of Madras vide W.P. No. 19286/2021 dated 15.09.2021
 4. Report of the RDO, Tambaram vide C. No. 1066/2022 A dated 22.03.2022 and 01.04.2022 (Received on 12.04.2022)
 5. Letter from this office dated 13.03.2023 in even number.
 6. GO (Ms) No. 562, Revenue and Disaster management Department LD.4(1), dated 19.12.2024.

Order

Proposal was sent as per the reference 5th cited, letter of this office for allotment of land situated in Chengalpattu District, Vandalur Taluk, No. 15, Venkatamangalam Village, in Survey No. 22, 10.12.50 hectares out of the total extent of 25.13.0 hectares of land to construct Armed Reserve Complex, Armed Godown, Police Training School, Police Quarters, Police Training complex, Adhi Dravidar Reserve complex, Police children care and several buildings. Accordingly, an order was passed as per the reference 6th cited, allotting 08.09.71 hectares out of the total extent of 25.13.0 hectares of grazing land in Survey No. 22 of No. 15, Venkatamangalam Village, Vandalur Taluk, Chengalpattu District to construct Armed Reserve Complex, Armed Godown, Police Training School and other buildings.

The proposed land is recorded as follows in the revenue records of No. 15, Venkatamangalam Village of Vandalur Taluk.

Proposed Land

Survey No.	Total extent	Classification	Remarks
22	25.13.00	Government Poramboke Land	Grazing Land

Present status of the land

The road which leads from Kandigai to Venakatamangalam which is running in west to north is the only the accessibility road to this proposed land.

Further in the area which is allotted for other purposes, large number of eucalyptus saplings were planted ten years ago under Community Afforestation Project and were chopped several times and at present eucalyptus trees were grown. Further, other trees were also there at that place and no other costly trees at that area. There is no graveyard and no worshipping places or communal traces and no minerals were traced so far in that area. Further, High Tension electric poles were situated in the south west side of this land. Moreover, this proposed land is not allotted or not given any rights to any other department.

Boundaries to the proposed land

North	Kandigai to Venakatamangalam Road
West	Kandigai to Venakatamangalam Road
East	Survey No, 30
South	Survey No. 23

PUBLIC NOTICE

Public notice-A1 was issued in the said village through the Village Administration officer on 28.02.2022 regarding the allotment of land situated in Chengalpattu District, Vandalur Taluk, No. 15, Venkatamangalam Village, in Survey No. 22, 10.12.50 hectares out of the total extent of 25.13.0 hectares of land to construct Tambaram Corporation and Tambaram Police Commissionerate and so far till date no objection was received either written or oral.

Sub-Division Records

S.	Before Sub-Division	After Sub-Division

No.	Survey No.	Total Extent	Classification	Survey No.	Total Extent	Classification
1	22	25.13.0	Grazing Land	22/1	15.00.50	Grazing Land
				22/2	10.12.50	Tambaram Corporation, Police Commissionerate
				Total	25.13.00	

Estimation of cost of the proposed land

In order to fix the land value of the proposed land based on the Government Order No. 117, Revenue and disaster management department dated 18.03.2022, the guide line value of the surrounding survey numbers is collected and the value was fixed as follows for the patta lands in this land.

S. No.	Survey No and Sub division No.	Guideline value(British estimation)	Guideline value	Classification of the land
1	23/1A1A2	536/Sq.ft	5775 square meters	Residential area, Special Category-II
2	40/10	335/Sq.ft	3610 square meters	Residential area, Category-II and I
3	41/10A1	536/Sq.ft	5775 square meters	Residential area, Special Category-II

In the above, high guideline value is fixed to Survey No. 23/1A1A2 and an amount of Rs. 5775/- was fixed per square meter and based on that for the total extent of 10.12.50 hectares the estimation of cost is Rs. 5775X101250 = Rs. 58,47,18,750/- (Rupees fifty eight crores, forty seven lakhs, eighteen thousand and seven hundred and fifty).

Alternate Land

The selected alternate land in Survey No. 99/1 of No. 14, Keerapakkam Village, Vandalur Taluk which is meant for compensating the proposed land is recorded in the village revenue records as follows.

Survey No.	Total extent	Classification
99/1	203.42.90	Government Poramboke Mud Land

Present Status of the alternate land

The land selected as an alternate land for the proposed land is classified as mud land is at a height from the land and looks like a small mountain. This place is free for the animals to graze and roam without any obstruction and the land is full of natural trees. In order to transfer this land to Animal Husbandry Department a public notice was issued in the aforesaid village on 01.12.2021 and no objection was received from the village public.

Accessibility to the alternate land

The road which leads from Kandigai to Kumuzhi which is running in the east side of the land is the only the accessibility road to this alternate land.

Further in the area which is allotted for other purposes, no other costly trees were seen at that area. There is no monuments no worshipping places and no High Tension electric poles in this land. Moreover, this alternate land is not allotted or not given any rights to any other department.

Boundaries to the proposed land

North	Kandigai to Kumizhi Road situated in Survey Ni. 99/1
South	Remaining land in Survey No. 99/1
East	Remaining land in Survey No. 99/1
West	Kumizhi Village

Public Notice for alternate land

Public notice-A1 was issued in the said village on 08.03.2022 for transferring 10.12.50 hectares out of the total extent of 203.42.90 hectares of land in Survey No. 99/1 of No. 14, Keerapakkam Village Vandalur Taluk of Chengalpattu District which

was classified as Government Poramboke mud land as an alternate land to a grazing land.

Sub-Division Records

S. No.	Before Sub-Division			After Sub-Division		
	Survey No.	Total Extent	Classification	Survey No.	Total Extent	Classification
1	99/1	203.42.90	Government poramboke mud land	99/12	193.30.40	Government poramboke mud land
Total	203.42.90			99/12	10.12.50	Animal Husbandry Department
				Total	203.42.90	

Estimation of cost for the alternate land

In order to fix the land value of the alternate land in survey No. 99/1 no guideline value is available. Hence, the guideline value of the adjacent land in Survey No. 91/2A is taken as a criteria to fix the value. Accordingly, the value was fixed as Rs. 23,45,000/- per acre and Rs. 57,94,500/- for a hectare and a total amount of Rs. 5,86,25,000 (Rupees five crore, eighty six lakhs and twenty five thousands is fixed for the alternate land in an extent of 25 acres. Further as per the GO Ms. No. 562 orders were sent to the prohibition and excise department for constructing building to Armed Reserve and other buildings as per the reference 7th cited and the sub-division records were changed as follows.

Sub-Division Records

S. No.	Before Sub-Division			After Sub-Division		
	Survey No.	Total Extent	Classification	Survey No.	Total Extent	Classification
1	22	25.13.0	Grazing land	22/1	17.03.29	Grazing, Tambaram
				22/2	8.09.71	

						Corporation and Tambaram Commissionerate
				Total	25.13.00	

At this juncture, an order was passed for transferring the land to the prohibition and excise department without selling the land and by collecting the other charges by allotting 08.09/1 hectares of land out of the total extent of 25.13.0 hectares in survey No. 22 land which is classified as Government Poramboke grazing land in No. 15, Venkatamangalam Village Vandalur Taluk of Chengalpattu District as per the Revenue department order 23(A) with the following conditions.

Conditions

1	The concerned departments has to adhere the conditions imposed by the Government
2	The allotted land must be used for the same specific purpose.
3	If the said land or part of land is not required to the concerned department, it should be handed over to the Government/Revenue Department.
4	The concerned department should use the 20 acres land only in survey No. 22. They should not use the nearby Government land at any cost.

The Tahsildar of Vandalur Village is directed to execute the above orders, change the required records in the village and taluk records and sent the same at once.

Sd/- S. Arunraj
District Collector
Chengalpattu

/By Order/

Sd/ Additional Personal Assistant(Land)

To

1. Tahsildar, Vandalur

2. Commissioner, Tambaram Corporation, Tambaram

Copy to

3. RDO, Tambaram

4. Land Administrative Commissioner

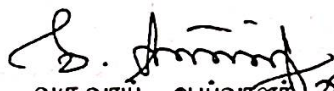
Ezhilagam, Chepauk, Chennai-5 for favour of information.

வருவாய் ஆய்வாளர் அலுவலகம்
வண்டலூர் குறுவட்டம்

ச.மு.5 2022, நாள்.28.02.2022

பொது விளம்பரம்

செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.15, வேங்கடமங்கலம் கிராமம், புல
எண்.22, மொத்த பரப்பு 25.13.0 ஹெக்டேர் மேய்க்கால் வகைபாடு கொண்ட நிலத்தில்
25.00 ஏக்கர் (அ) 10.12.5 ஹெக்டேர்ஸ் பகுதி நிலத்தினை ஆயுதப்படை வளாகம் ஆயுத
கிடங்கு, காவலர் பயிற்சி பள்ளி, காவலர் குடியிருப்பு, காவலர் பயிற்சி மைதானம், அதிதீவிர
படை வளாகம், காவலர் குழந்தைகள் பராமரிப்பு வளாகம் மற்றும் பல அமைப்பதற்கு நில
மாற்றம் செய்யக்கோரி வரப்பெற்ற கடிதம் தொடர்பாக, ஆட்சேபணை ஏதும் இருந்தால்.
இந்த விளம்பரம் செய்யப்பட்ட ஏழு தினங்களுக்குள், வண்டலூர் குறுவட்ட நில வருவாய்
ஆய்வாளருக்கோ, வட்டாட்சியர், வண்டலூர் அவர்களுக்கோ நேரிலோ அல்லது எழுத்து
மூலமாகவோ தெரிவித்துக்கொள்ள வேண்டியது, தவறும் பட்சத்தில், கூறிக்கொள்ள ஏதும்
இல்லை, என கருதி இருக்கின்ற ஆவணங்களின் அடிப்படையில் மேல் நடவடிக்கை
எடுக்கப்படும் என தெரிவிக்கப்படுகிறது.


வருவாய் ஆய்வாளர் அபு
வண்டலூர் குறுவட்டம்,
வண்டலூர் வட்டம்.

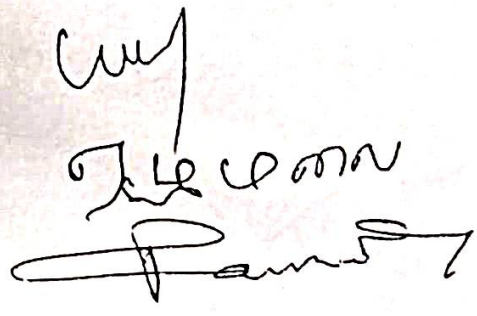
பெறுநர்,
கிராம நிர்வாக அலுவலர்,

நெ.15.வேங்கடமங்கலம் கிராமம் --- இவ்விளம்பரத்தினை நெ.15.வேங்கடமங்கலம்
கிராமத்தில் விளம்பரம் செய்து பொதுமக்கள் கையொப்பம்
பெற்று மீள சமர்ப்பிக்குமாறு கேட்டுக்கொள்ளப்படுகிறார்.

சென்னை சிமென்ட் தொழில் நிறுவனம்
சிமென்ட் தொழில் நிறுவனம்



கிராம நிர்வாக அலுவலர்
14. இரத்தினமங்கலம்,
15. வேங்கடமங்கலம்,
வண்டலூர் வட்டம்.



01014
Diploma

കുട്ടി

Kutti

Boobalan

പുണ്ണി

മിസ്സിസ് സുബ്ബലക്ഷ്മി .

[Signature]
Principal
8/3/22

O/o. The Revenue Inspector
Vandalur Firka

C. No. 5/2022 dated 28.02.2022

PUBLIC NOTICE

This is to inform that a letter was received regarding the allotment of land situated in Chengalpattu District, Vandalur Taluk, No. 15, Venkatamangalam Village, in Survey No. 22, 10.12.50 hectares out of the total extent of 25.13.0 hectares of land to construct Armed reserve complex, Armes reserve godown, police training school, police quarters, police parade ground, Quick Reaction Team, Police children welfare complex and other buildings. If any one is having any objection over this decision, they can raise the objection either before the Revenue Inspector, Vandalur firka, or Tahsildar, Vandalur by personally meeting them within seven days of this public notice. If failed to raise objection, it will be considered that there is nothing offer from the public side and further action will be taken based on the available records.

Sd/- Revenue Inspector
Vandalur Firka
Vandalur Taluk

To
The Village Administrative Officer
No. 15, Venkatamanagalam Village.

This notice is issued in No. 15,
Venkatamangalam Village and instructed to
receive signatures from the public and
resubmit the same to this office.

The above said public notice is issued by me.

Sd/- Village Administrative Officer
14, Rathinamangalam,
15, Venkatamangalam,
Vandalur Taluk

பொது விளம்பரம்

செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், நெ.14,கீரப்பாக்கம் கிராமம், புல எண்.99/1, மொத்த பரப்பு 207.49.2 டெஹக்டேர் கல்லாங்குத்து வகைபாட்டில் என தாக்கலாகியுள்ள நிலத்தில் கால்நடை பராமரிப்புத்துறைக்கு 25.00 ஏக்கர் (அ) 10.12.50 டெஹக்டேர்ஸ் பகுதி நிலத்தினை நில மாற்றம் செய்யக்கோரி வரப்பெற்ற கடிதம் தொடர்பாக, ஆட்சேபணை ஏதும் இருந்தால், இந்த விளம்பரம் செய்யப்பட்ட ஏழு தினங்களுக்குள், வண்டலூர் குறுவட்ட நில வருவாய் ஆய்வாளருக்கோ, வட்டாட்சியர், வண்டலூர் அவர்களுக்கோ நேரிலோ அல்லது எழுத்து மூலமாகவோ தெரிவித்துக்கொள்ள வேண்டியது. தவறும் பட்சத்தில், கூறிக்கொள்ள ஏதும் இல்லை என கருதி இருக்கின்ற ஆவணங்களின் அடிப்படையில் மேல் நடவடிக்கை எடுக்கப்படும் என தெரிவிக்கப்படுகிறது.

N.P. Siva
01.04.2022
வருவாய் ஆய்வாளர்,
வண்டலூர் குறுவட்டம்,
வண்டலூர் வட்டம்

பெறுநர்,
கிராம நிர்வாக அலுவலர்,

நெ.14,கீரப்பாக்கம் கிராமம் -- இவ்விளம்பரத்தினை நெ.14,கீரப்பாக்கம் கிராமத்தில் விளம்பரம் செய்து பொதுமக்கள் கையொப்பம் பெற்று மீள சமர்ப்பிக்குமாறு கேட்டுக்கொள்ளப்படுகிறார்.

E. Senthil

S. Puthiy

M. Senthil

in

சென்

R. Senthil

K. Senthil

Senthil A

M. Senthil

Senthil

C. No. 43/2022 dated 01.04.2022

PUBLIC NOTICE

This is to inform that a letter was received regarding the for transferring 10.12.50 hectares out of the total extent of 207.49.02 hectares of mud land in Survey No. 99/1 of No. 14, Keerapakkam Village Vandalur Taluk of Chengalpattu District which was classified as mud land in an extent of 10.12.50 hectares in the total extent of 25 acres. If any one is having any objection over this decision, they can raise the objection either before the Revenue Inspector, Vandalur firka, or Tahsildar, Vandalur by personally meeting them within seven days of this public notice. If failed to raise objection, it will be considered that there is nothing offer from the public side and further action will be taken based on the available records.

Sd/- Revenue Inspector
Vandalur Firka
Vandalur Taluk

To
The Village Administrative Officer
No. 14, Keerapakkam Village.

This notice is issued in No. 14,
Keerapakkam Village and instructed to
receive signatures from the public and
resubmit the same to this office.

The above said public notice is issued by me.

Sd/- Village Administrative Officer
14, Keerapakkam Village
Vandalur Taluk

அனுப்புநர்
வி.ஏ.சரவணன்
மாவட்ட வன அலுவலர்,
சென்னை வனக்கோட்டம்,
சென்னை- 600 015.

பெறுநர்
மாவட்ட ஆட்சித் தலைவர்,
செங்கல்பட்டு.

ந.க.எண்: 1210/2025/தி1 நாள்:24 .04.2025.

அய்யா,

பொருள்: மரமதிப்பீடு - தாம்பரம் மாநகர காவல் ஆயுதப்படை- 12 ஆயுதப்படைக்கென ஒதுக்கீடு செய்யப்பட்ட இடம் இடையூறாக இருக்கும் மரத்தினை அகற்றக் கோரியது - மரங்களின் மதிப்பீடு கோரியது - நியாய விலைப்பட்டியல் ஒப்புதலுக்கு வரப்பெற்றது- அங்கீகரித்து அனுப்புதல்- தொடர்பாக.

- பார்வை: 1. மாவட்ட ஆட்சித் தலைவர், செங்கல்பட்டு, ந.க.எண்.3404/யு 3/2025, நாள் 21 .03.2025.
2. மாவட்ட வன அலுவலர், சென்னை வனக்கோட்டம் சென்னை, ந.க.எண்.1210/2025/தி1,நாள்:01.04.2025.
3. வனச்சரக அலுவலர், தாம்பரம் வனச்சரகம், சென்னை, ந.க.எண். 51/2025 நாள்.16.04.2025.

பார்வையில் காணும் கடிதங்களின்படி, செங்கல்பட்டு மாவட்டம், வண்டலூர் வட்டம், ஆயுதப்படை வளாகம், ஆயுதக் கிடங்கு, காவலர் பயிற்சி பள்ளி, காவலர் குடியிருப்பு, காவலர் பயிற்சி மைதானம், அதிதீவிர படை வளாகம் மற்றும் பல் கட்டடங்கள் அமைக்க இடையூறாக உள்ள மரங்களுக்கு மரமதிப்பு நிர்ணயம் செய்திட வனச்சரக அலுவலரிடமிருந்து பெறப்பட்ட மரமதிப்பு பட்டியலை பரிசீலனை செய்து உரிய விதிகளின்படி அங்கீகரித்து இத்துடன் இணைக்கப்பட்டுள்ளது என்பதை தெரிவித்துக்கொள்கிறேன். இம்மரங்களை அப்புறப்படுத்திய விவரம் மற்றும் அதற்கு ஈடு செய்யும் 1:10 மரக்கன்றுகள் விதமாக நடப்பட்ட விவரத்தையும் தெரிவிக்குமாறு அன்புடன் கேட்டுக்கொள்கிறேன்.
இணைப்பு. மேற்படி.

தங்கள் நம்பிக்கையுள்ள,
ஓம்./- வி.ஏ.சரவணன்
மாவட்ட வன அலுவலர்
சென்னை வனக்கோட்டம்
சென்னை.

//உ.ந.உ.ப//

V. Aravanan
கண்காணிப்பாளர்

24/4/25

TREE VALUATION REPORT FOR THE EXISTING TREES
AT TAMBARAM METROPOLITAN POLICE FORCE, VENGADAMANGALAM BY TAMBARAM RANGE, CHENNAI FOREST DIVISION, CHENNAI.

Sl. No.	Place	Survey No	Name of the Tree	Botanical Name	No. of main trees	Volume (M ³) $V = (l/4)^2 \times l$			Density (d) / Tonne	Weight (Tonne) $V \times d$	Market price per tonne	Felling charges per tonne			Loading and unloading charges per	Transport charges per tonne	Contractor profit per tonne	Total cost to be deducted per tonne	Fair Price per tonne	Tree Value (in Rs.)
						Wood type	Qty	Total				FSR 2023-24 9.15.1 (1514.56)	PWD 2023-24 (129.30/M ³)	PWD 2023-24 (114.10/M ³)						
	Vengadamangalam	22	Eucalyptus	<u>Eucalyptus Sp</u>																
GRAND TOTAL																				
					Timber wood	662.978	662.978	0.65	430.936	5046.30	1568.55	84.05	74.17	454.00	2180.77	2865.53	1234860.00			
						662.978			430.936								1234860.00			

1 Sl. No. 1 : The Eucalyptus rates provided in these items are based on Fare price approved by the Govt. in G.O. (D) No. 60 ECC&F (FR4) dept dated 15.03.2024. (Rs. 4806.00 / Tonne+ 5% administrative charges = Rs.5046.30)

- 2 The Density (d) / Tonne data provided in these items are based on Estimating Biomass and Biomass Change of Tropical Forests: a Primer. (FAO Forestry Paper - 134).
- 3 The Felling charges per tonne rates provided in these items are approved as per FSR 2024-25 (9.15.1) (Rs. 1568.55 / Tonne)
- 4 The Loading and unloading charges per tonne rates provided in these items are approved as per PWD SSR 2024-25. (Rs. 64.65 + Rs. 64.65 = Rs. 129.30 / M³)
- 5 The Transport charges per tonne rates provided in these items are approved as per PWD SSR 2024-25. (Rs. 7.99 x 10 Kms + Rs. 6.84 x 5 Kms = Rs. 114.10 / M³ for 15 kms)


C.No. 51 / 2025 dated 16.04.2025

Sir,

Submitted to the District Forest Officer, Chennai Forest Division, Chennai.

Fain Prize Approved for Rs. 12,34,860/- (Rupees Twelve Laks,

Thirty four thousand eight hundred and Sixty Only)


 District Forest Officer,
 Tambaram Range,
 Chennai Forest Division,
 Chennai.

DISTRICT FOREST OFFICER
 CHENNAI FOREST DIVISION

From
District Forest Officer,
Chennai Forest Division,
Chennai- 600 015.

To
The District Collector,
Chengalpattu.

C. No. 1210/2025 T1 dated 24.04.2025

Sir,

Sub : Estimation of trees- Tambaram City Police, Armed Reserve -12

—

Request to remove the trees obstructing the construction – estimation of cost of the trees-Sent for the concurrence of fair price list – Consent is sent – Reg.

Ref : 1. District Collector, Chengalpattu, C. No. 3404/u/3/2025 dated 21.03.2025
2. District Forest Officer, Chennai Forest division, Chennai in C. No. 1210/2025 dated 01.04.2025.
3. Forest range Officer, Tambaram Forest Range, Chennai in C. No. 51/2025 dated 16.04.2025

With references to the above cited letters, a letter received from the Forest Range Officer to estimate cost for removing the trees obstructing the construction of Armed reserve complex, Armes reserve godown, police training school, police quarters, Quick Reaction Team, Police children welfare complex and other buildings in Vandalur Taluk of Chengalpattu District and the list is verified and consented as per the rules and regulations. Further, the information of removal of the trees and plantation of saplings 1:10 must be informed then and there.

Encl : As above

Yours faithfully,
Sd/ V.A. Saravanan
District Forest Officer
Chennai Sub-Division
Chennai.

/By Order/

Sd/ Superintendent

சென்னை சூலமனக

8

PH: 044-27236500

தமிழ்நாடு வனத்துறை

அனுப்புநர்

பெறுநர்

திரு.அவிழ்வா, தி.வ.ப.,
மாவட்ட வன அலுவலர்,
செங்கல்பட்டுக் கோட்டம்,
எண்.5/9, வரதராஜ பண்ணை,
வந்தவாசிரோடு,
காஞ்சிபுரம் 631 501.

1. மாவட்ட கண்காணிப்பாளர்,
செங்கல்பட்டு
2. மாவட்ட வருவாய் அலுவலர்,
செங்கல்பட்டு
3. திட்ட இயக்குநர், ஊரக
வளர்ச்சித்துறை, செங்கல்பட்டு
4. நகராட்சி ஆணையர்,
செங்கல்பட்டு
5. செயற்பொறியாளர், தமிழ்நாடு குடிநீர்
வடிகால் வாரியம், செங்கல்பட்டு
6. இணை இயக்குநர்,
வேளாண்மைத்துறை, செங்கல்பட்டு
7. கோட்ட வருவாய் அலுவலர்,
வருவாய்த்துறை, செங்கல்பட்டு
8. கோட்ட பொறியாளர்,
நெடுஞ்சாலைத் துறை, செங்கல்பட்டு
9. செயற்பொறியாளர்,
பொதுப்பணித்துறை, செங்கல்பட்டு
10. உதவி ஆணையர், இந்து சமய
மற்றும் அறநிலையத்துறை,
செங்கல்பட்டு
11. பொது மேலாளர், மாவட்ட
தொழிற்மையம், செங்கல்பட்டு
12. திரு.கே.சத்யா, இந்திய ஊரக
வளர்ச்சி பொருளாதார நிறுவனம்,
வனவிரிவாக்க அலுவலர்,
வனவிரிவாக்க மையம், செங்கல்பட்டு

ந.க.எண்.2747/2024/எல் நாள். 06.06.2025

அம்மையர் / ஐயா.

பொருள்:

வனம் -செங்கல்பட்டு மாவட்டத்தில் - பொது இடங்களில் உள்வ
மரங்களை அப்புறப்படுத்த பிறகுறை அலுவலர்களிடமிருந்து
வரப்பெற்ற மனுவின் மீது 23.05.2025-ந் தேதி மாவட்ட
அளவிலான பசுமைகுழு கூட்டம் நடத்தியது கூட்டத்தின்
நடவடிக்கை குறிப்புகள் (MoM) மேல்நடவடிக்கைக்காக
அனுப்புதல் - தொடர்பாக.

பார்வை:

1. ஊரக ஆணை எண்.39 சுற்றுச்சூழல், காலநிலை மாற்றம்
மற்றும் வனம் (FR 13) துறை நாள்.02.07.2021.
2. மாவட்ட ஆட்சித்தலைவர், செங்கல்பட்டு
செ.மு.ஆ.எண்.533/2021 நாள்.26.10.2021

3. செங்கல்பட்டு மாவட்ட பசுமை குழு 23.05.2025-ந் தேதி நடைபெற்ற கூட்டத்தின் நடவடிக்கை குறிப்புகள்

கேள்வியுள்ள கேள்விகள் தொடர்பாக மாண்புமிகு (3) வது கமிட்டி 23.05.2025-ந் தேதி நடைபெற்ற செங்கல்பட்டு மாவட்ட அளவிலான பசுமைக்குழு கூட்ட குறிப்பு தீர்மானம் இணைக்கப்பட்டுள்ளது. அதில் தெரிவித்துள்ளவாறு பிறகுறை அலுவலர்கள் மற்றும் உறுப்பினர்கள் நடவடிக்கை மேற்கொள்ளுமாறு இதன் மூலம் தெரிவித்துக் கொள்ளப்படுகிறார்கள்.

இணைப்பு : (Minutes of Meeting)

தங்கள் அன்புள்ள,

ஓம்/- ரவி மீனா,

மாவட்ட பசுமை குழு உறுப்பினர் செயலர்/
மாவட்ட வன அலுவலர்,
செங்கல்பட்டு வனக்கோட்டம்,
காஞ்சிபுரம்.

நகல் : மாவட்ட பசுமை குழு தலைவர் / மாவட்ட ஆட்சித்தலைவர், செங்கல்பட்டு அவர்களுக்கு தகவலுக்காக அனுப்பப்படுகிறது.

நகல் : தலைமை வனப்பாதுகாவலர், சென்னை மண்டலம், சென்னை-6 அவர்களுக்கு பணித்தனுப்பப்படுகிறது.

நகல் : கூடுதல் ஆணையர், தலைமையகம் (ம) போக்குவரத்து பிரிவு, தாம்பரம் மாநகர காவல், சோழிங்கநல்லூர், சென்னை

நகல் : கோட்ட வருவாய் அலுவலர், வருவாய்த்துறை, மதுராந்தகம்

நகல் : மாவட்ட வன அலுவலர், சென்னை வனக்கோட்டம், சென்னை -6

நகல் : இந்திய தேசிய நெடுஞ்சாலை ஆணையம், PIU, செங்கல்பட்டு மாவட்டம் மற்றும் காஞ்சிபுரம் மாவட்டம்

நகல் : கோட்ட பொறியாளர்(நெ), திட்டங்கள் கோட்டம், செங்கல்பட்டு.

நகல் : கோட்ட பொறியாளர்(நெ), CMDP, தேனாம்பேட்டை, சென்னை.

நகல் : நகராட்சி ஆணையர், மறைமலைநகர், தாம்பரம்

நகல் : மாவட்ட விளையாட்டு அலுவலர், செங்கல்பட்டு.

நகல் : செயற்பொறியாளர், TANGEDCO, செங்கல்பட்டு.

நகல் : முதன்மை கல்வி அலுவலர், செங்கல்பட்டு.

நகல் : வனச்சரக அலுவலர்கள், செங்கல்பட்டு, திருப்போரூர், மதுராந்தகம் மற்றும் தாம்பரம் தக்க நடவடிக்கைக்காக

நகல் : வட்டாட்சியர், செங்கல்பட்டு, மதுராந்தகம், திருப்போரூர்.

நகல் : உதவி கோட்டப்பொறியாளர்(நெ), க (ம) ப, மதுராந்தகம்.

நகல் : கோட்ட வன அலுவலர், சமூக வனக்கோட்டம், செங்கல்பட்டு.

/2025.05.23/

ச. சீலா / 6/6/25
கண்காணிப்பாளர்

06/6/25

TAMIL NADU FOREST DEPARTMENT

From	To
Thiru Ravimeena, I.F.S., District Forest Officer, Chengalpattu Division, No. 5/9, Varadaraja Pannai , Vandavasi Road, Kancheepuram- 631 501.	1. Superintendent of Police, Chengalpattu 2. District Revenue Officer, Chengalpattu 3. Project Officer, Rural Development Department 4. Municipal Commissioner Chengalpattu 5. Executive Engineer, TWAD, Chengalpattu 6. Joint Director, Agricultural Department Chengalpattu 7. Divisional Revenue Officer, Revenue Department, Chengalpattu 8. Sub Divisional Engineer, Highways Department, Chengalpattu 9. Executive Engineer, PWD, Chengalpattu 10. Assistant Commissioner, Hindu Religious and Charitable endowment department 11. General Manager, District Industrial Centre Chengalpattu 12. Thiru K. Sathya, Indian Rural Development economic centre 13. Forest Expansion Officer, Forest expansion centre Chengalpattu

C. No. 2747/2024/L dated 06.06.2025

Madam/Sir,

Sub : Forest – Minutes of the green committee held of 23.05.2025 – Request received from several departments to remove the trees obstructing the construction process – The proceedings of the (MoM) of the meeting is herewith sent for further course of action – Reg

Ref : 1. Government Order No. 39, Environment, Change of time and forest (FR 13) department dated 02.07.2021
2. District Collector, Chengalpattu Proceedings in No. 533/2021 dated 26.10.2021
3. Proceedings of the Chengalpattu District Green committee in the meeting that was held on 23.05.2025.

With reference to the above cited subject, the proceedings of the Green committee that was held on 23.05.2025 is enclosed herewith. The concerned parties and members of various departments were directed to comply the proceedings.

Encl : (Minutes of meeting)

Yours lovingly
Sd/- Ravi Meena

Member of District Green committee
District Forest Officer
Chengalpattu Forest Division
Kancheepuram.

Copy to

The President, District Green committee /District Collector, Chengalpattu for kind information.

Chief Forest Officer, Chennai Region, Chennai

Additional Commissioner of Police, Head Quarters and Traffic, Tambaram City Police, Sholinganallur, Chennai

Sub Divisional Revenue officer, Revenue department, Madurantagam

District Forest Officer, Chennai Forest Division, Chennai-6

Highways Department, PIU, Chengalpattu District and Kancheepuram District

Divisional Engineer, Project Division, Chengalpattu

Divisional Engineer, CMDP, Teynampet, Chennai

Municipal Commissioner, Maraimalai Nagar, Tambaram

District Sports Officer, Chengalpattu

Executive Engineer, TANGEDCO, Chengalpattu

Chief Education Officer, Chengalpattu

Officers of forest department, Chengalpattu, Thiruporur, Madurantagam and Tambaram for taking necessary action

Tahsildars, Chengalpattu, Madurantagam, Thiruporur

Assistant Divisional engineer, Madurantagam

Divisional Forest Officer, Social Forest Division, Chengalpattu.

For

Sd/- Superintendent.

ந.க.எண்.2747/2024/எல்

மாவட்ட வன அலுவலகம்.
செங்கற்பட்டு வனக்கோட்டம்.
காஞ்சிபுரம்.
நாள்:30.05.2025.

செங்கற்பட்டு, மாவட்ட அளவிலான பசுமைக்குழு கூட்டம், செங்கற்பட்டு மாவட்ட பசுமைக்குழுத்தலைவர் /மாவட்ட ஆட்சித்தலைவர் தலைமையில் 23.05.2025-ந் தேதியன்று முற்பகல் 11.00 மணியளவில் நடைபெற்ற கூட்டத்தின் நடவடிக்கை குறிப்புகள்

அரசு ஆணை எண்.39 சுற்றுச்சூழல், காலநிலை மாற்றம் மற்றும் வனம் (FR.13) துறை நாள்.02.07.2021ன் படி மாவட்ட பசுமைக்குழுவின் தலைவராக மாவட்ட ஆட்சித் தலைவரையும், மாவட்ட வன அலுவலரை உறுப்பினர் செயலராகவும் மற்றும் பிற துறை அலுவலர்கள் மற்றும் இப்பொருள் சார்ந்த தன்னார்வலர்கள் உறுப்பினர்களாகவும் நியமிக்கப்பட்டனர். இந்த மாவட்ட பசுமைக்குழுவின் கூட்டம் மாவட்ட பசுமை குழுத்தலைவர் / மாவட்ட ஆட்சித்தலைவர் தலைமையில் 23.05.2025 அன்று நடைபெற்றபோது பின் குறிப்பிட்டுள்ள தலைவர், உறுப்பினர் செயலாளர், உறுப்பினர்கள் / பிரதிநிதிகள் கலந்து கொண்டனர்.

1.	மாவட்ட ஆட்சித்தலைவர், செங்கற்பட்டு.
2.	மாவட்ட வன அலுவலர், செங்கற்பட்டு வனக்கோட்டம், காஞ்சிபுரம்.
3.	மாவட்ட வருவாய் அலுவலர், செங்கற்பட்டு.
4.	மாவட்ட காவல் கண்காணிப்பாளர், செங்கற்பட்டு
5.	நகராட்சி ஆணையர், செங்கற்பட்டு.
6.	திட்ட இயக்குநர், ஊரக வளர்ச்சித்துறை, செங்கற்பட்டு
7.	வேளாண்மை துணை இயக்குநர்/மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர்(வே), செங்கல்பட்டு.
8.	உதவி ஆணையர், இந்து சமய அறநிலையத்துறை, செங்கற்பட்டு
9.	நிர்வாக பொறியாளர், தமிழ்நாடு குடிநீர் வடிகால் வாரியம், செங்கற்பட்டு
10.	செயற்பொறியாளர், பொதுப்பணித்துறை, செங்கற்பட்டு
11.	பொது மேலாளர், மாவட்ட தொழிற்மையம், செங்கல்பட்டு.
12.	கோட்டப்பொறியாளர் (நெடுஞ்சாலை), கட்டுமானம் (ம) பராமரிப்பு, செங்கற்பட்டு
13.	வருவாய் கோட்டாட்சியர், மதுராந்தகம்
14.	இணை இயக்குநர், வேளாண்மைத்துறை
15.	இந்திய தேசிய நெடுஞ்சாலை ஆணையம், PIU, செங்கற்பட்டு
16.	செயற்பொறியாளர், TANGEDCO, செங்கற்பட்டு
17.	உதவி இயக்குநர், Town & Country planning, செங்கற்பட்டு
18.	உதவி வனப்பாதுகாவலர், வனவிரிவாக்க மையம், செங்கல்பட்டு
19.	வனச்சரக அலுவலர்கள், செங்கல்பட்டு, மதுராந்தகம், தாம்பரம், சமூக வனக்கோட்டம், செங்கல்பட்டு.
20.	பசுமைத்தொழிற், செங்கற்பட்டு.
21.	கூடுதல் ஆணையர், தாம்பரம் மாநகர காவல், சென்னை
22.	நகராட்சி ஆணையர், மறைமலைநகர் நகராட்சி
23.	தலைமையிடத்து துணை வட்டாட்சியர்
24.	கோட்டப்பொறியாளர் (நெடுஞ்சாலை), திட்டங்கள் கோட்டம், செங்கற்பட்டு
25.	செயற்பொறியாளர், TANGEDCO, செங்கற்பட்டு.
26.	DSP, DCB, Chengalpattu.
27.	Deputy Manager, NHML
28.	AEE, TNPCB, Maraimalai Nagar, Chengalpattu

செங்கற்பட்டு மாவட்ட அளவில் மரங்கள் வெட்டுவதற்கு பிற துறைகள் அலுவலர்கள் அனுமதி கோரியதின்படி மாவட்ட பசுமை குழுவில் மேற்கொள்ளப்பட்ட நடவடிக்கை விவரங்கள் பின்வருமாறு.

வ.எண். 1

தாம்பரம் மாநகர காவல் ஆயுதப்படை-12 ஆயுதப்படைக்கேன ஒதுக்கீடு செய்யப்பட்ட ஆயுதப்படைக்கேன ஒதுக்கீடு செய்யப்பட்ட இடத்தில் ஆயுதப்படை வளாகம், ஆயுதக்கிடங்கு, காவலர் பயிற்சி பள்ளி, காவலர்குடியிருப்பு, காவலர் பயிற்சி மைதானம் ஆதிராவிட படை வளாகம் மற்றும் பல கட்டடங்கள் அமைக்க இடையூராகவுள்ள உள்ள 1975 தைல மரங்களை அகற்ற மாவட்ட பசுமைக்குழுவின் அனுமதி கோரியது தொடர்பாக பசுமைக்குழுவில் விவாதிக்கப்பட்டது. அச்சமயம் கூடுதல் ஆணையர், தாம்பரம் மாநகர காவல் கூட்டத்தில் கலந்து கொண்டு ஆயுதப்படை வளாகம் அமைப்பதற்கு மேற்படி இடத்தில் உள்ள தைல மரங்களை அப்புறப்படுத்தினால் மட்டுமே பணி தொடர இயலும் எனவும், வெட்டப்படும் மரங்களுக்கு ஈடாக 19750 மரங்களை தாம்பரம் மாநகர காவல் ஆணையகத்திற்குட்பட்ட 27 காவல் நிலையங்கள், 5 காவல் கோட்ட அலுவலகங்கள், புதிய கமிஷனர் அலுவலக வளாகம், ஆயுதப்படை வளாகம் வேங்கடமங்கலம் (ஆயுதக்கிடங்கு, காவல் பயிற்சி பள்ளி) அகிய இடங்களில் நட்டு பராமரிப்பதாக காவல் துணை ஆணையர், தாம்பரம் மாநகர காவல், ஆயுதப்படை, சென்னை, செயல்திட்ட அறிக்கை சமர்ப்பித்ததின்படியும் 19750 மரங்களை நட்டு உரிய இடத்திற்கான (GPS Location) உடன் மற்றும் மரம் நடவு செய்த புகைப்படத்துடன் விரிவான அறிக்கையினை குழுவிற்கு சமர்ப்பிக்க வேண்டும் என்ற நிபந்தனைக்குட்பட்டு பசுமைக்குழு ஒப்புதல் வழங்கப்படுகிறது. மேலும் மேற்படி மரங்கள் வனத்துறை மூலம் நடவு செய்யப்பட்டுள்ளதாலும் மரங்களின் எண்ணிக்கை அதிகமாக இருப்பதால் அதனை அப்புறப்படுத்த வனத்துறையிடம் தனியே அனுமதி பெற வேண்டும் எனவும் தெரிவிக்கப்படுகிறது.

வ.எண்.2

இந்திய தேசிய நெடுஞ்சாலை ஆணயம், தாம்பரம் முதல் திண்டிவனம் வரையிலான சாலையில் NH-32 (Old NH-45) 28+000 கி.மீ முதல் 121+000 கி.மீ வரை Development of way side Amenities(WsAs) in rest area land parcel in Mamndur near Chengalpattu at km.64+100(LHS) உள்ள 67 மரங்களை வெட்ட மாவட்ட பசுமைக்குழுவின் அனுமதி கோரியது தொடர்பாக பசுமைக்குழுவில் விவாதிக்கப்பட்டது அச்சமயம் மேற்படி திட்டத்தை செயல்படுத்துவது தொடர்பாக முழுமையான திட்ட அறிக்கையினை (Full plan of action) குழுவிற்கு சமர்ப்பிக்கவும் அதனடிப்படையில் முடிந்தவரை மரங்களின் எண்ணிக்கையை குறைத்து விண்ணப்பிக்கவும் தெரிவித்து 26.03.2025ந் தேதிய கூட்டத்தில் முடிவு ஒத்தி வைக்கப்பட்டுள்ளது. தற்போது தேசிய நெடுஞ்சாலை ஆணையகம், Full plan of action சமர்ப்பித்து அதன்படி 57 மரங்களை மட்டும் அப்புறப்படுத்த அனுமதியும் அதற்கு ஈடாக 570 மரங்களை நட்டு பராமரிப்பதற்கான தொகையினை பசுமைக்குழு கணக்கில் செலுத்துவதாகவும், செயல் திட்டம் சமர்ப்பித்துள்ளதன் அடிப்படையில் உடனடியாக தொகையினை பசுமைக்குழு கணக்கில் செலுத்தி அறிக்கை சமர்ப்பிக்க வேண்டும் என்ற நிபந்தனைக்குட்பட்டு ஒப்புதல் வழங்கப்படுகிறது.

வ.எண்.3

செங்கல்பட்டு மாவட்டம் - செய்யூர் வட்டம் - பெருக்கருணை கிராமம் - 500 ஆண்டு பழைமையான 15 அடி சுற்றளவு மற்றும் 100 அடி உயரம் கொண்ட 13 மரத்தின் அனுமதி பெறாமல் ஊராட்சி மன்ற தலைவர் மற்றும் துணை தலைவர் வெட்டி ஏலம் விடாமல் வியாபாரிக்க விற்றுவிட்டதாக திரு. வெங்கடேசன் என்பவர் விவசாயி மக்கள் குறை தீர்க்கும் கூட்டத்தில் மனு அளித்தது தொடர்பாக மாவட்ட பசுமை குழுவில் விவாதிக்கப்பட்டது. மேற்படி 13 மரங்களை மாவட்ட பசுமைக்குழுவின் அனுமதி இல்லாமல் வெட்டியவர்கள் மீது மதுராந்தகம், வருவாய் கோட்டாட்சியர், குற்ற வழக்கு (FIR) பதிந்து நடவடிக்கை மேற்கொள்ளவும் மேலும் வெட்டப்பட்ட 13 மரங்களுக்கு ஈடாக 130 மரங்களை உற்பத்தி செய்து நடவு பணி மற்றும் இரண்டாண்டுகளுக்கு பராமரிப்பு பணி மேற்கொள்ள ஆகும் செலவு தொகை ரூ.363738/- மற்றும் அபராதத் தொகை ரூ.50000/- மொத்தம் ரூ.413738/- சம்பந்தப்பட்ட நபரிடமிருந்து வசூலித்து செங்கல்பட்டு மாவட்ட பசுமைக்குழு கணக்கில் செலுத்த அறிவுறுத்தப்பட்டது.

வ.எண்.4

செங்கல்பட்டு மாவட்டம் மற்றும் வட்டம் - காட்டாங்குளத்தூர் குறுவட்டம் - நே.19. பேரமனூர் கிராமம். திரு.விஜயகுமார் து.பெ. சுப்பிரமணி என்பவர் வீட்டின் அருகில் - தாங்கல் புறம்போக்கு புல எண்.57 பரப்பு 0.61.0 ஏர்ஸ் நிலத்தில் இருந்த புளிய மரத்தினை வீட்டை புதுப்பிக்க அனுமதியின்றி வெட்டியது குறித்து பசுமைக்குழுவில் விவாதிக்கப்பட்டது மேற்படி நபர் மீது வட்டாட்சியரால் மறைமலைநகர் காவல்நிலையத்தில் புகார் அளிக்கப்பட்டு குற்ற வழக்கு பதியப்பட்டுள்ளதாகவும். மேலும் வெட்டப்பட்ட மரங்களுக்கு ஈடாக 20 மரங்களை சட்டமங்கலம் மேற்க்கால் புறம்போக்கு புல எண்.127 -ல் 20 மரங்கள் நட்டு முழுவதுமாக பராமரிக்க அறிவுறுத்தப்பட்டுள்ளதாகவும் தெரிவித்தனர். அபராத தொகை ரூ.10000/-னை வசூலித்து பசுமைக்குழு கணக்கில் செலுத்த நடவடிக்கை மேற்கொள்ளவும் மரங்கள் நடவு செய்யப்பட்டு (Geo tagging) செய்த விவரத்தினை அறிக்கை சமர்ப்பிக்கவும் தெரிவிக்கப்பட்டது.

வ.எண்.5

வெட்டப்படும் ஒரு மரத்திற்கு ஈடாக 10 மரக்கன்றுகள் நடவு செய்யும் போது நாட்டு மரக்கன்றுகளை (Native species) நடவு செய்ய மாவட்ட பசுமைக்குழு கூட்டத்தில் அறிவுறுத்தப்பட்டது.

வ.எண்.6

செங்கல்பட்டு மாவட்டத்தில் உள்ள போது இடங்களில் உள்ள நிலை மரங்களின் விவரத்தினை ஒவ்வொரு துறையினரும் அறிக்கையாக பசுமைக்குழுவிற்கு சமர்ப்பிக்க வேண்டும் என மாவட்ட பசுமைக்குழு கூட்டத்தில் தெரிவிக்கப்பட்டது.

வ.எண்.7

வனத்துறை மற்றும் ஊரக வளர்ச்சித்துறை இணைந்து MGNREGS திட்டம் மூலம் நாற்றங்கால் உற்பத்தி செய்யப்பட்டுள்ளது அத்திட்டத்தின் மூலம் உற்பத்தி செய்யப்பட்ட மரக்கன்றுகள் நடவு செய்வதற்கு தேவையான இடத்தினை தேர்வு செய்து தருமாறு அனைத்து துறையினரிடமும் கோரப்பட்டது. மரக்கன்றுகள் நடவு செய்ய கல்வி நிறுவனம்

மற்றும் பொது இடங்களுக்கு முன்னுரிமை அளிக்கப்படும் என மாவட்ட பசுமைக்குழு கூட்டத்தில் தெரிவிக்கப்பட்டது.

வ.எண்.8

செங்கற்பட்டு மாவட்டத்தில் 2024-25-ம் ஆண்டில் ஒவ்வொரு துறையும் மரக்கன்றுகள் நடவு செய்த விவரம் (Planting) மாவட்ட பசுமைக் குழுவுக்கு தெரிவிக்கவும், மற்றும் முழுவதுமாக Geo Tagging செய்து அறிக்கை செய்யவும் அனைத்து துறைகளுக்கும் மாவட்ட பசுமைக்குழு கூட்டத்தில் தெரிவிக்கப்பட்டது.

வ.எண்.9

வனத்துறை மூலம் உற்பத்தி செய்யப்பட்ட 99000 மரக்கன்றுகள் மாவட்ட ஊரக வளர்ச்சி துறையிடம் ஒப்படைக்கப்பட்டது. 10% போக்குச் செடிகள் போக மீதம் உள்ள 90000 மரக்கன்றுகள் நடவு செய்த விவரங்களை நிலக்குறியீட்டுடன் (Geo-tagging) பதிவேற்றம் செய்ய தெரிவிக்கப்பட்டு அடுத்த பசுமைக்குழு கூட்டத்தில் அறிக்கை சமர்ப்பிக்க மாவட்ட ஊரக வளர்ச்சித்துறைக்கு அறிவுறுத்தப்பட்டது.

வ.எண்.10

வேளாண் காடுகள் (Agro Forestry Scheme under RKVY (Rakshtria Krisha Vikas Yojana) திட்டத்தின்கீழ் செங்கற்பட்டு மாவட்ட வனத்துறைக்கென ஒதுக்கீடு செய்யப்பட்ட 50000 எண்ணிக்கையிலான மரக்கன்றுகள் கீழ்க்கண்டவாறு வேளாண்மை துறைக்கு வழங்கப்பட்டுள்ளது.

Sl.No	Details of Seedlings Issued	No. of Seedling
Chengalpattu Division, Kancheepuram		
1.	Integrated Agriculture Extension centre, Maduranthagam.	3650
2.	Agricultural Extension Center, Acharapakkam.	3650
3.	Agricultural Extension centre, Chithamur & Cheyyur.	3650
4.	Assistant Director of Agri. Office, Agricultural Extension centre, Thiruporur.	3300
5.	Agricultural Extension Centre, Thirukazhukundram.	3650
6.	Assistant Director of Agri. Office Pavunjur.	3650
7.	Assistant Director of Agri.office, Integrated Agriculture Extension Center, Kattankulathur.	3450
Sub Total		25000
Social Forestry Division, Chengalpattu		
1	Assistant Director of Agri. Office, Walajabad	10000
2	Agri Officer, Chithamur.	15000
Sub Total		25000
Total		50000

மேற்கண்ட 50000 மரக்கன்றுகள் நடவு செய்த விவரம் மற்றும் Geo Tagging செய்த விவரத்தினை அறிக்கை செய்யுமாறு வேளாண்துறைக்கு மாவட்ட பசுமைக் குழு கூட்டத்தில் அறிவுறுத்தப்பட்டது.

வ.எண்.11

ஒவ்வொரு துறையும் நடவு பணி மேற்கொண்டதும் செடிகள் நடவு செய்த விவரத்தினை மாதாந்திர அறிக்கையாக மாவட்ட பசுமைக்குழுவில் சமர்ப்பிக்க அறிவுறுத்தப்பட்டுள்ளது. மேற்படி விவரங்களை dfokpm@gmail.com மற்றும் cmgip.cpt@gmail.com என்ற மின்னஞ்சல் முகவரிக்கு அனுப்ப தெரிவிக்கப்பட்டது.

வ.எண்.12

மாவட்ட அளவிலான பசுமைக்குழு ஆரம்பித்த முதல் கூட்டம் 26.10.2021 முதல் கடைசியாக நடைபெற்ற 26.03.2025 கூட்டம் வரை மரங்களை அபுறப்படுத்த செங்கற்பட்டு மாவட்ட பசுமைக்குழுவால் ஒப்புதல் வழங்கப்பட்ட விவரங்கள் மற்றும் அதற்கு ஈடாக 1:10 விகித அடிப்படையில் மரங்கள் நடவு செய்ததற்கான அறிக்கை விவரங்கள் பட்டியலில் கண்ட அனைத்து துறையினரிடமும் கோரப்பட்டது. அது குறித்து தற்போதைய நிலை தெரிவிக்கப்பட்ட விவரங்கள் நடவடிக்கை மேற்கொள்ள வேண்டிய விவரங்கள் விவாதிக்கப்பட்டு Annexure-I இத்துடன் இணைக்கப்பட்டுள்ளது. அதன்படி தவறாது நடவடிக்கை மேற்கொள்ளுமாறு அறிவுறுத்தப்பட்டது.

இறுதியில் மாவட்ட பசுமைக்குழுத்தலைவர் / உறுப்பினர் செயலர் நன்றி அறிவிப்புடன் கூட்டம் இனிதே முடிவுற்றது.

மாவட்ட பசுமைக்குழு
உறுப்பினர் செயலர்/
மாவட்ட வன அலுவலர்,
செங்கற்பட்டுக்கோட்டம்,
காஞ்சிபுரம்.

29/5/25

(2/3)

மாவட்ட பசுமைக்குழுத்
தலைவர்/
மாவட்ட ஆட்சித்தலைவர்,
செங்கற்பட்டு மாவட்டம்,
செங்கற்பட்டு

(2/3)

பெறுநர்

சம்பந்தப்பட்ட அலுவலர்கள்.

நகல்: தலைமை வனப்பாதுகாவலர், சென்னை மண்டலம், சென்னை-6 அவர்களுக்கு பணிநிறுத்தப்படுகிறது.

நகல்: முதன்மை தலைமை வனப்பாதுகாவலர் மற்றும் உறுப்பினர் செயலாளர், மற்றும் தலைமை திட்ட இயக்குநர், பசுமை தமிழ்நாடு இயக்கம், சென்னை-15

நகல்: திட்ட பிரிவு, மாவட்ட வன அலுவலகம், காஞ்சிபுரம்.

27/11/2024/L

Annexure - I

Chengalpattu -Green committee-Tree cut- approved list from 2021-2025
Discussed on 23.05.2025 Green Committee meeting details

S.No	Department	Subject	Trees cut down	Action plan	Action taken by concerned department
Green Committee Meeting Date : 04.03.2022					
1	Revenue Divisional Officer, Madhuranthagam	For Karunkuzhi, Petrol bunk.	11 + 1 transplant	Amount to be Paid	RS.143000 amount deposited in Green committee account
2	National Highway Authority of India , PIU, Kancheepuram unit	Tambaram- Thindivannam-NH45, construction of service road	24	1:10 trees plantation	Concerned dept Informed 240 trees planted In Rest area Padalam junction . Report to be submitted before next meeting .
Green Committee Meeting Date 01.04.2022					
3	Divisional Engineer , Highways Kancheepuram	Pukkathurai- Utharamerur road developing as four way lane SH-118 (with in Madhuranthagam Taluk)	276	1:10 trees to be planted by concerned department	Concerned dept Informed planted Report to be submitted before next meeting
4	Commissioner, Municipality, Chengalpattu	Library at Government Girls Hr.Sec. School under Kalaingar Urban development	9	1:10 trees to be planted by concerned department	Concerned dept Informed 40 trees planted in Taluk office and Remaining trees will be planted and Report to be submitted before next meeting.
Green Committee Meeting Date 13.07.2022					
5	Revenue Divisional Officer, madhuranthagam	Chengalpattu Dist- Madhuranthagam taluk- - Orathi taluk- Nedungal Village Survey No.194,196,220/1a tamarind trees disturbing Govt buildings	2	1:10 trees to be planted by concerned department	Report to be submitted before next meeting

6	Assistant Engineer, highways, CMDP, Teynampet, Chennai	Tambaram Division- Jamin pallavaram, Highways CMDP division 5, Chrompet Radha Nagar Railway Station Nearer Subway construction work	9	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 12.08.2022					
7	National Highway Authority of India (NH- 332A), PIU, Kancheepuram	Four laning of Mahabalipuram - Mugaiyur road NH- 332A, KM 0/0000 to Km 31/000	3976	22683 trees planted by concerned dept and remaining 17317 trees amount to be deposited in GCM ACCOUNT	For 17317 trees Amount received and planting finished by forest dept and for 22683 trees concerned dept informed construction now only completed. In world Environment Day tree plantation will be initiated and Report to be submitted before next meeting
8.	TRANTRANSCO, keikottaiyur village and TNEB	Chengalpattu sf Mambakam forest TRANTRANSCO, keikottaiyur ,110 kw Eb line to 230 kw EB tower fixing work	67	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 07.10.2022					
9	National Highway Authority of India - 332A-PIU- Kancheepuram	Mugaiyur - Marakkanam ROAD (NH-332A) (package-2)	3500	10000 trees planted by concerned dept and remaining 25000 trees amount deposited in GCM ACCOUNT	Concerned dept Informed that construction work is under Processing After finished work planting will start and will submit report

10	Tamil Nadu Handicrafts development corporation Ltd, Chennai	Tirukazhukundran Mamallapuram village survey no 59/3 - TTDC Beach resort -Urban Complex Construction work -to Cut worn-out trees (casuarina trees)	20	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
11	Divisional Engineer (Highways), Chengalpattu	Chengalpattu District collector office front side Gate- construction work- - Chennai -trichy- dindugal road Km.61/0 - 3 trees and Oyalur to Manapakkam road 1 tree Tirupur Rajiv Gandhi salai road -3 trees	6 trees	Transplanting or 1:10 plantation	Report to be submitted before next meeting
12	Public Work Department, (PWD) Chengalpattu	Guest House construction work at Chengalpattu	7	1:10 trees to be planted by concerned department	Concerned dept Informed that trees are not cutted Report to be submitted before next meeting and Concerned Ranger verify and report to GCM
Green Committee Meeting Date 02.12.2022					
13	Assistant Director, Fisheries Dept, Kancheepuram, @ Neelangarai.	uprooted Mango trees for Athur Fish form	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
14	Superintendent Engineer, General Construction Circle-II, Alandur, Chennai	TANTRANSCO-Vandalur - Thazhambur village - Ottiyabakkam 400 KV, EB tower Install work removal of palm trees	45	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
15	COMMISSIONER, Municipality, Maraimalai Nagar	Kalaingar Urban development project 2021-22 at karaikulam developing work	4	1:10 trees to be planted by concerned department	1 tree only cutted Report to be submitted before next meeting

16	Divisional Engineer (Highways), Chennai Metropolitan Development Plan Division-1, Alanthur, Chennai-16	Chennai Metropolitan Development plan- Maraimalai Adigal Bridge-Irumpuliyur Road Km 17/4 Rajakilpakkam-agaramthen road Tambaram East Road km.3/900-5/450 - Nedukundram revenue Village sathananthapuram village Outer road work	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
17	Divisional Engineer Highways, Projects Division, Chengalpattu	Construction of ROB at Km 5/8 of old GST Road Thirukazhukundram (via) Ponvilanthakalathur in lieu of existing LC No. 59 at Railway 68/16-18 in between Chengalpattu and Ottivakkam Railway station	33	Amount to be Paid to GCM account	Amount received to GCM Account and work completed.
18	National Highway Authority of India (NHAI), PIU, Chengalpattu	NHAI- Tambaram to Tindivanam section (NH-45) Reconstruction ROB at Km 51/700 in between Singaperumal kovil- Paranur Stations	410	Amount to be Paid to GCM account	Concerned dept Informed that Estimate received from forest department once approved from higher official Amount will remit to GCM

Green Committee Meeting Date. 13.01.2023

18	Tamil Nadu Tourism, Mamallapuram	Thirukazhukundram - Mamallapuram village natham survey No. 272/2 -Arjunan Thabasu (3D Laser Projection) nearer (HRCE land)3 trees instructed to transplant and place in Tourism dept Beach resort hotel (or) cutting trees not possible	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
----	----------------------------------	---	---	--	--

19	Tashildar, Vandaloor	Vandaloor taluk- Nandivaram village, Revenue (Thasildar office) building Construction work	5	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 02.03.2023					
20	NHAI, (PIU), Chengalpattu	Reconstruction ROB at Km 27/8000 (95 A&B @km 31/19-23 in Tambaram and Perungalathur Railway Station	219	Amount to be deposited in GCM account	Concerned dept Informed that Estimate received from forest department once approved from higher official Amount will remit to GCM .Report to be submitted before next meeting
21	Assistant Divisional Engineer, (Highways), (C&M), Maduranthagam.	Maduranthagam - Vennangupattu Road - widening of roads	195	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
22	Divisional Engineer Highways (construction & Maintenanace), Chengalpattu	Mudukarai - Kadalore Road and Cheyyur - padalam Road	226	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
23	NHAI projects , Chennai Bypass	National Green Highway projects 50 trees grown on Chennai By pass trees cutted and disposed without prior permission of GCM	50	Amount to be deposited	NHAI will check and update status to Green Committee
Green Committee Meeting Date 16.06.2023					
24	Revenue Divisional Officer, Madurandhagam	Madhuranthagam taluk- Musivakkam village poramboke land worn out 1 Neem tree - Disturbing EB Line	1 Neem	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
25	Tamil Nadu Road Infrastructure Development Corporation (TNRIDC), Anna Salai, Chennai-02	TNRIDC- Guduvanchery - Singaperumalkovil - Railway stations Instead of Railway No.47 Railway flyover Construction work	70	Amount to be Deposited GCM account	Report to be submitted before next meeting

26	Divisional Engineer Highways, NABARD & Village Road, Chengalpattu	Natham- Ekattur Road Km 0/6 panchayat union road developed as District Roads	30 Palm	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
27	Divisional Engineer, Highways (C&M) , Chengalpattu	Chennai-Trichy-Dindugal Road(Chengalpattu Urban Road) Km 60/3,61/6 road widening (3 trees) and oyalur to manapakkam road (9trees) and manapathy to mullipakkam road (25+2 trees) and tirukazhukundram to Mamallapuram 1 tree and Nerumpur to puthupattinam 2trees	9+3+25+2+1+2=42 trees	1:10 trees to be planted by concerned department	Concerned dept Informed that project now only completed. Planting not yet started. Report to be submitted before next meeting in which financial year planned to plant compensation trees. Interim report
Green Committee Meeting Date 08.09.2023					
28	Agri Co-operative Loan Association, Thonnadu Village,	G2289 Thonnadu , Primary Agri cooperative Loan Association office 54 teak tree Cutting for Auction	54	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
29	Commissioner, Tambaram Coporation , Chennai-45	Chengalpattu-Tambaram taluk-cittalapakkam-Rain water Drainage work	97	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
30	Divisional Engineer (Highways), Chennai Metropolitan Development Plan Division-1, Alanthur, Chennai-16	Chennai Metropolitan Development plan- Maraimalai Adigal Bridge-Irumpuliyur Road Km 17/4 Rajakilpakkam-agaramthen road Tambaram East Road km.3/900-5/450 -Rain Water drainage cannel work	613	1:10 trees to be planted by concerned department	Concerned dept Informed that for 3600 trees amount deposited to DFO Chennai (Planting under processing) Remaining 2530 trees highways will plant tender work finished .Planned to plant in lake area requested panchayat permission. Report to be submitted before next meeting

Green Committee Meeting Date 02.11.2023

31	Environment Specialist, Chennai Metro Rail Ltd.	Chennai Metro Rail (CMRL) PHASE ii WORKS (Sipcot 1 & 2 stations)	189 Felling, 11 trimming, 63 Transplanting, 2 retain = (265 trees)	1:10 trees to be planted by (Project Manager, M/s. Rail Vikas Nigam Ltd)	Report to be submitted before next meeting
32	Divisional Engineer (Highways) construction & Maintenance, Chengalpattu	Muthukarai Kadaloor road Km 26/6-28/8 road widening work	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
33	Municipality, Maraimalainagar	Maraimalainagar municipality - pavendar road -Adikalar road (NH-2) public safety Issue - dry tree removal	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting

Green Committee Meeting Date 21.12.2023

34	Divisional Engineer (H), construction & Maintenance, Chengalpattu	Echoor -Tiruporur Road Km 5/2-5/6 CRIDP 2023-2024 SCHEMES- road widening projects	6	1:10 trees to be planted by concerned department	Concerned dept Informed that 60 trees Planted and Geo tagging not done .They will submit report before next meeting
----	---	---	---	--	---

Green Committee Meeting Date 20.02.2024

35	Revenue Divisional Officer, Madurandhagam	Madurandhagam-siruperpandi village-tmt.Thirupathi W/o. chakkarapandi land nearer tamarind tree cut	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
36	Revenue Divisional officer, Chengalpattu Thiruporur	Thiruporur Taluk-karupakkam Village - Thiru. Kumar S/o. Ponnusamy Petitioned disruption of home Removing of Tamarind trees	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
37	Revenue Divisional Officer, Madurandhagam	Madurandhagam taluk-Vaiyavur village -Village people Requested to Remove Old (mahua Tree) near Vinayar temple	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting

38	Thasildhar, Chengalpattu	Chengalpattu -Athur "B"Village, Free Patta given to 74 users	67	1:10 trees to be planted by concerned department	Trees cutted (contractor basis). Not yet planted. Report to be submitted before next meeting
39	National Institute of SIDDHA, Ministry of Ayush, Tambaram Sanitorium	Siddha- Functioning at Tambaram-Amirtha Nagar Colony - Chitlapakkam proposed to construct UG (BSMS) College and Hostel	75	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 13.05.2024					
40	Divisional Engineer (Highways) , Chengalpattu.	Vandalur - Mambakkam - Kelapakkam Road km 0/2. Bus bay and Splay Road Extension work	16	1:10 trees to be planted by concerned department	Concerned dept Informed that Work completed next month will plant 160 trees. Report to be submitted before next meeting
41	Rural development department, chengalpattu	Chengalpattu- Tirukazhukudram- Ponputhirkudam- Edaiyur Village Panchayat Union primary school compound 10 trees cutted by panchayath Thalaivar	10	RS.1,00,000 fine amount to be collected by DRDA and deposit in GCM Account	Amount not deposited. Report to be submitted before next meeting
42	NHAI, Chengalpattu	Tambaram - Tindivanam national highways road construction of Tunnel work	408	Amount to be paid GCM account	Amount received. Plantation under processing
43	Divisional Engineer, Madurandhagam	Muthukarai - cuddalore Road km 7/8-9/3 and 14/0-15/4 road Extension work	36	1:10 trees to be planted by concerned department	Concerned dept Informed that 32 trees only removed and left remaining. Report to be submitted before next meeting. Concerned Ranger need to Inspect and report

15

Green Committee Meeting Date 01.10.2024					
44	Divisional Engineer, (Highways), Kancheepuram	Pukkathurai - Uthiramerur- Chief Minister Road Development project (SH 118) km 5/4 to km 8/900 two way to Four way Widening project	241 cutting, 4 transplanting	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
45	District sport officer, Chengalpattu	Chengalpattu Sports Complex Construction Works - trees will be planted in same complex after completing work	138 palms	1:10 trees to be planted by concerned department	Interim Report to be submitted before next meeting
46	BDO, Chithamoor	Chengalpattu- Chithamoor Panchayat Union-Idaikazhinadu Municipality- Karumpakkam Panchayat Union Primary School, - Dangerous case to school students EH trees removal	20	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
47	Divisional Engineer (Highways), Chengalpattu.	Madhuranthagam- Sunampedu - Perumber Road Km.7/2,12/0,7/4-8/2,9/8-10/4,11/4,11/8,11/10 Extension work	39	1:10 trees to be planted by concerned department	Concerned dept Informed that this financial year only work completed. Report to be submitted before next meeting
48	Divisional Engineer (Highways), Chengalpattu.	Madhuranthagam- Acharapakkam - Annaikunnam Road (Km.0/0-0/8) Extension work	6	1:10 trees to be planted by concerned department	Concerned dept Informed that this financial year only work completed. Report to be submitted before next meeting
49	Divisional Engineer (Highways), Chengalpattu.	Mudukarai - Cuddalore (Km.12/0-14/0) Road widening work	16	1:10 trees to be planted by concerned department	Concerned dept Informed that only 4 trees cutted. 40 trees will plant for compensation. Concerned Ranger verify and report to GCM
50	Thasildhar, Chengalpattu	Chengalpattu- Senneri village Thiru.Vedhagiri Naidu, patta land 80 % and govt land 20% tamarind tree cut	1	1:10 plantation	Concerned dept Informed that Individual will plant trees in Patta land. Geo tagging report need to submit

51	Revenue Divisional Officer, Madhuranthagam	Madhuranthagam - Musivakkam village-cemetery road-teak tree felling	1	1: 10 plantations	Report to be submitted before next meeting
52	BDO, Madhuranthagam	Madhuranthagam - Madura - Thathankupam Survey NO.210/1 Mayanam Road Extention work requested by Thiru.Madhankumar W.P.No.30803/2019- 17 EH trees removal request	17	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
53	Divisional Engineer, Highways, Chengalpattu	Chennai - Mamallapuram Road- Thiruporur Rajiv Gandhi Road Km.30/0.32/5-- four-way Road -Six-way Road Extension work	182	1:10 trees to be planted by concerned department	Concerned dept Informed that out of 1820 trees 900 trees planted and remaining trees will be planted and report to be submitted before next meeting.
54	Divisional Engineer, Highways, Chengalpattu	Chennai - Mamallapuram Road - Thazhampur Road K.m. 1/4 -Rain Water Drainage Work -palm trees removal	2	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 10.01.2025					
55	Divisional Engineer (H/W), Projects, Chengalpattu	Acharapakkam - Periya kalakadi Railway stations in between Km 97/15-16 Instead of Railway No.75, Railway Flyover Crossing Bridge	58	Amount to be Paid to GCM Account	Concerned dept Informed that Next week will deposit amount to green Committee
56	Divisional Engineer, Highways, Chengalpattu	SATRAS Road- Chengalpattu - Kancheepuram - Arakonam - Thiruthani Road (SCKAT) k.m.14/2 (1 tree) and k.m.29/2 (1 tree) its damaged and disturbing public transport and public	1 + 1	1:10 trees to be planted by concerned department	Not yet planted. Report to be submitted before next meeting
57	Divisional Engineer, Highways, Chengalpattu	GST Road - km 0/2. Thirukazhukundram Via P.V. Kalathur Road Junction Extention work	6	1:10 trees to be planted by concerned department	Concerned dept Informed that Still now not cutted trees work under processing.

58	Divisional Engineer, Highways, Chengalpattu	Acharapakkam - Annaikulam Road Kadamalaiputhur via Seethapuram Road km 0/0- 1/0 (6 trees) and GST Road - Acharapakkam- Joint Road km .0/2- ½ (2 trees)	6 +2	1:10 trees to be planted by concerned department	Concerned dept Informed that Still now not cutted trees work under processing
59	Water Resource Department (WRD), Madurandhagam.	Vedanthangal Dinning Hall Construction	10	1:10 trees to be planted by concerned department	Already planted 150 trees
60	Superintendent Engineer, TANSIDCO, Guindy.	Thirukazhukundram - Mullikulathur survey No. 245 and 246 taken over by TANSIDCO -EH trees Planted by SF trees to be removed	2722	Action plan given as will plant 31362 trees by concerned dept	Interim Report to be submitted before next meeting
61	Head Master, Adidiravidar Welfare School, Paramasivan Nagar.	Thirukazhukundram "A" village - Paramasivam Nagar-Adidiravida Middle School-Class Room Building construction	1 (Neem)	50 trees to be planted by concerned department	Report to be submitted before next meeting
62	Divisional Engineer (Highways), Chennai.	Madampakkam Road 1/7 km -2/600 km road Extension and Rain Water Drainage work.	5	1:10 trees to be planted by concerned department	Concerned department informed that trees not yet cutted. work under processing. Interim Report to be submitted before next meeting
63	Highways, Sriperumbudur Sub division	Chengalpattu - Urapakkam Village-selvaraj Nagar Adhanur highways tree cutted by Thiru.vijayaragavan , Panchayat member, ward No.8 , Oorapakkam.	1	RS.20,000 fine amount to be collect by FRO Tambaram and deposit in green committee	Amount Not Deposited
64	NHAI, Chengalpattu	Tambaram - Tindivanam Chengalpattu Dist- Paranur - Aathur Toll plaza 28+000km , 121+000km	14	Amount to be paid	Concerned department informed that Estimate Received from Forest department

65	NHAI, Chengalpattu	Tambaram - Tindivanam NH-32, Km28+00, km 121+000 Long term measure towards mitigation block spots work additional tree cut request	158	Amount to be paid	Amount received
66	Thasildhar, Chengalpattu	Kattankulathur - Peramanur - Thangal purambokku Survey No.57. 2 tamarind trees cutted by Vijayakumar S/o. Subramani.	2	RS.10,000 fine amount to be collected by concerned Dept and 1:10 Plantation by Individual	Amount will be collected and send report by concerned and 1:10 plantation
67	Superintendent Engineer, GCC- II, TRANTANSCO	Ottiyampakkam 230 km Dc line Road Development - Tambaram - Perumbakkam -EB Tower Erection Revenue land tree cutting	52	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 26.03.2025					
68	NHAI, Chengalpattu. Indian oil Corporation Ltd	Tambaram - Tindivanam - kadamalaiputhur Village construction of petrol bunk service Road construction	18	Amount to be paid	Report. to be submitted before next meeting
69	Divisional Engineer, (Highways). Chengalpattu	Chengalpattu - GST Road - Tirukazhukundram - P.V kalathur Road Extension Work	7	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
70	Divisional Engineer, Highways, Chengalpattu	Onambakkam - Venmani Road and pavunjur - Anaikattu Road CRIDP 2024-25 scheme one way road - two way road extension work	12+6	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
71	Divisional Forest Officer, Social Forest, Chengalpattu	Social Forest plantation- 1987, Oragadam Social plantation -10 trees cutted by BDO, Tiruporur, farm pond work	10	Fine Amount RS.2,64,740/- to be collect and deposit GCM Account by FRO, Chengalpattu Sf Division	Amount not deposited

10

72	TANSIDCO, Guindy	Mullikulathur Village survey No.245,246, TANSIDCO - 53 Illegal trees cutting by (TANSIDCO, Guindy)	53	Fine Amount RS.9,11,712 to be collect and deposit GCM Account by SF FRO, Chengalpattu	Amount Received to GCM account
----	---------------------	--	----	---	-----------------------------------

[Signature]
District Green Committee
Member Secretary/
District Forest Officer,
Chengalpattu Division,
Kancheepuram.

29/5/25

($\frac{3}{3}$)

[Signature]
District Green Committee
Chairman/
District Collector,
Chengalpattu District,
Chengalpattu.

($\frac{3}{3}$)

C. No.747/2024 L

The District Forest Office
Chengalpattu Forest Division
Kancheepuram
Date : 30.05.2025

Proceedings of the district level green committee meeting presided by the President of the Green Committee/District Collector which was held on 23.05.2025 in the forenoon 11.00 hrs.

As per the Government Order No. 39, Environment, Forest (FR.13) Department dated 02.07.2021, green committee was formed headed by the District Collector as green committee president and District Forest Officer is Secretary of the committee and officers of several departments and other NGO's who are interested in this subject were included in this green committee. This green committee meeting was held on 23.05.2025 presided by the President of District Green Committee/District Collector and the following President, Secretary, members/representatives were participated in the meeting.

1	District Collector, Chengalpattu
2	District Forest Officer, Chengalpattu Forest division, Kancheepuram
3	District Revenue Officer, Chengalpattu
4	Superintendent of Police, Chengalpattu District
5	Municipal Commissioner, Chengalpattu
6	Project Director, Rural Development Department, Chengalpattu
7	Agriculture Deputy Director/Personal Assistant of the District Collector
8	Deputy Commissioner, Hindu Endowments Charitable Trust, Chengalpattu
9	Executive Engineer, TWAD, Chengalpattu
10	Executive Engineer, PWD, Chengalpattu
11	General Manger, Industrial Centre, Chengalpattu
12	Divisional Engineer, Highways & maintenance, Chengalpattu
13	RDO, Madurantagam
14	Joint Director, Agriculture
15	Indian National Highways Department, PIU, Chengalpattu
16	Executive Engineer, TANGEDCO, Chengalpattu
17	Assistant Director, Town and Country planning, Chengalpattu
18	Assistant Forest Ranger, Forest expansion centre, Chengalpattu

19	Officers of the forest range, Chengalpattu, Madurantagam, Tambaram, Communal Forest Division, Chengalpattu
20	Green committee member
21	Additional Commissioner, Tambaram City Police, Tambaram
22	Municipal Commissioner, Maraimalai Nagar Municipality
23	Deputy Tahsildar in the Head Office
24	Divisional Engineer, Highways, Project, Division, Chengalpattu
25	Executive Engineer, TANGEDCO, Chengalpattu
26	DSP, DCB, Chengalpattu
27	Deputy Manager, NHML,
28	AEE TNPCB, Maraimalai Nagar, Chengalpattu

The following are the instructions which were decided in the green committee meeting that was held in district level to cut off the trees as per the request from various departments.

S. No.1

In order to construct buildings for Armed Reserve-12. Tambaram Commissionerate such as Armed Reserve Complex, Arms Godown, Police Training School, Police Quarters, Police training sports ground, Aadhi Dravidar Complex and other buildings, a request was sent to the green committee to grant permission to cut off 1975 eucalyptus trees and the representation was discussed at the meeting. At that time, Additional Commissioner, Tambaram City Police has also participated in the meeting by cutting of the trees and in compensation 19,750 saplings will be planted by the personnel of 27 police stations, 5 range offices and will be planted in the new building of the Commissioner of Police, Armed Reserve building, Deputy Commissioners of Police and will be maintained by them. It was instructed to present a plan of action in this connection with photographs of planting of 19,750 saplings along with GPS location with a comprehensive report. On this instruction, consent was given to cut off the trees. As these trees are planted by the forest department, and as the number of trees are huge, it was informed that permission must be obtained from the forest department for removing the trees.

S. No. 2

The commission of Indian Highways Department has requested the green committee for cutting of the trees numbering about 67 in Tambaram to Tindivanam Road, in NHH-32 (Old NH 45) from 28+000 kms to 121+000 kms Development of way side Amenities (WSAs in rest area land parcel in Mamandur near Chengalpattu at km 64+100 (LHS) and the same was discussed in the District Level green committee meeting. At that time, in order to execute the project, it was instructed to present a full plan of action to the committee Chengalpattu and based on this report the number of trees may be minimized and the meeting was held on 26.03.2025 and postponed to some other date. At present, the said National Highways Commission has submitted a plan of action report and based on this, agreed for cutting off 57 trees and agreed to plant 570 saplings and agreed to pay the maintenance cost from the account green committee and with a condition that they should release the maintenance cost at once from the account of green tribunal and consent was given to cut off the trees.

S. No. 3

Chengalpattu District, Cheyyur Taluk, Perukkaranaï Village - One Thiry Venkatesan has sent a representation by stating that the President and Vice President of their village has cut off 13 trees with a width of 15 feet and height of 100 feet and 500 old trees were cut off without getting any permission and attempting to sell the trees and this issue is discussed at length in the district green committee meeting. The RDO of Maduntagam is instructed to take steps to register an FIR against the said persons for cutting 13 trees and ordered to plant 130 saplings and for plantation and maintenance for over two years is fixed as Rs. 363738 and also fined Rs. 50,000/- and instructed to collect Rs. 413718 from the concerned parties and deposit the same in the account of District Green committee.

S. No. 4

Chengalpattu District and Taluk- Kattankulathur Firka, No. 19, Peramanur Village, near the house of Thiru Vijayakumar, S/o. Subramani. The incident of cutting off a tamarind tree situated poraboke land in Survey No. 57, in an extent of 0.61.0 acres without getting permission to renovate his house is discussed in the meeting. The concerned Tahsildar has lodged a complaint in Maraimalai Nagar Police Station and an FIR was registered against him and ordered to plant 20 trees in poramboke grazing land in Survey No. 127 and instructed to maintain them and also fined Rs.

10,000/- and instructed to deposit the same in the account of District Green committee and also instructed to provide the details through Geo Tagging.

S. No. 5

It was instructed in the meeting of the green committee to plant Native species at the time of plantation of the saplings.

S. No. 6

Further, the concerned departments were instructed to send a report regarding the trees in the public places in Chengalpattu District.

S. No. 7

Nurseries were developed jointly by the Forest Department, Rural Development Department through MGNREGS project and through this project, all the departments were asked to select the suitable place. For plantation of saplings, schools and public places will be given first priority.

S. No.8

It is also instructed in the meeting to send a report regarding plantation of saplings in Chengalpattu District for the year 2024-2025 by each department with geo tagging.

S. No. 9

99000 saplings which were procured by the Forest Department were handed over to the District Rural Development Department. The District Rural Development Department is instructed to send the details of the plantation of saplings numbering about 90000 except the wastage of 10% saplings has to be sent to the green committee through geo tagging.

S. No. 10

The following 50000 saplings which were allotted to the District Forest department, Chengalpattu under the scheme Agro Forestry Scheme under RKVY (Rashtriya Krisha Vikas Yojana) were handed over to the Agricultural Department.\

The District green committee is also instructed the agricultural department to send a report regarding the plantation of saplings through geo tagging.

S. No. 11

A monthly report regarding the plantation of saplings by each department must be sent to the District green committee. The above report was sent to the e-mail address www.dfokpm@gmail.com and www.cmgfp.cpt@gmail.com.

S. No. 12

A report with the details of the plantation of saplings from the inception of the green committee from 26.10.2021 to the last district level meeting held on 26.03.2025 and the details of the plantation of saplings in the ratio of 1:10 in the Chengalpattu District is called for from the concerned. In this connection, an annexure regarding the present status of the is enclosed with the details of action taken and the details of the action which has to be taken. It is instructed to comply the details contained in the annexure.

The said meeting is came to an end with the thanks giving words of the President of the District Green Committee and Member/Secretary of the green committee.

Sd/- District Green Committee
Member/Secretary
District Forest Officer
Chengalpattu Division
Kancheepuram

Sd/- District President Green Committee
District Collector
Chengalpattu District
Chengalpattu

To
Officers concerned
Copy to
Chief Forest Officer, Chennai Zone, Chennai – 6 for information
Principal Chief Forest officer and member, Secretary, Chief Project Director, Green,
Tamil Nadu. Chennai-15
Project Section, District Forest Office, Kancheepuram.